

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

MA No.40/2024 In OA No.261/2023

IN THE MATTER OF:

Sonu Kumar

Applicant

Versus

State of Haryana

Respondent(s)

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**Dated: 21.11.2024**  
**Place: Panipat**

  
**Regional Officer, HSPCB**  
**Panipat Region**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**MA No.40/2024 IN OA No.261/2023**

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**Report of the Joint Committee in compliance to the Orders of Hon'ble National Green Tribunal dated April 9, 2024**

**A. Background and Orders of Hon'ble NGT:**

This MA No. 40 of 2024 in OA No. 261 of 2023, was registered on the basis of the report submitted in compliance of the order of the Tribunal dated 20.09.2023 passed in OA No. 261/2023.

In the matter of OA No. 261 of 2023; Haryana State Pollution Control Board (HSPCB) was directed by Hon'ble National Green Tribunal vide Order dated 20/09/2023 to re-examine compliance of above two units (M/s. Shree Cement Ltd. and M/s Nexa Chemicals Pvt Ltd) and submit a report before the Registrar General.

The following observations with regard to the Unit M/s Nexa Chemicals Pvt, were made by Hon'ble NGT while considering the re-examination report of Joint Committee on 09/04/2024:

*"5. So far as M/s. Nexa Chemicals Private Ltd. is concerned, it is stated that the unit is engaged in the process of formulation and therefore it falls under „Orange Category".*

*6. Learned Counsel appearing for Haryana State Pollution Control Board (HSPCB) has submitted that as per CPCB categorization (February, 2016) following units are covered under the Red Category:-*

*"37. Pesticides (technical) (excluding formulation) are covered under "Red Category" and formulation is covered under the "Orange Category"."*

The following directions were given by Hon'ble National Green Tribunal vide order dated 09/04/2024 (**Annexure-1**).

**Para 8;** *"The above process reflects that the unit is involved in formulation and also emulsification. Hence, the process undertaken by the unit is required to be examined by the Joint Committee to ensure that the unit is placed in the proper category to ascertain any discharge of waste water, arising out of process and dust and gases emissions from process. Let this exercised be completed and fresh report be submitted before the Registrar General of the Tribunal with in three months and if found necessary, the matter will be listed before the Bench."*

**B. Compliance of the Orders by the Joint Committee:**

Suneel Dave, Scientist 'F' RD, Chandigarh, who was earlier representing CPCB in the Joint Committee superannuated on 30/06/2024 and hence Dr. Narender Sharma, Scientist 'F', RD, Chandigarh was nominated by CPCB to represent CPCB in the Joint Committee.

A Joint team comprising of CPCB and HSPCB members conducted an inspection of M/s Nexa Chemicals Pvt. Ltd, VPO Sutana, Tehsil Madlauda, Panipat on 03/07/2024, for detailed examination of the process followed by the unit for insecticide formulations.

**The following are the key observations made by the Joint Team during inspection of the Unit:**

1. **Products:** M/s Nexa Chemicals Pvt. Ltd, is engaged in the production of Powder, Granule and Liquid Insecticide (A class of pesticides) Formulations for agriculture applications. Here, Insecticide formulation means a mixture of active and inert ingredients. M/s Nexa Chemicals Pvt. Ltd, is not manufacturing concentrated technical insecticides as per records shared by the Unit. Various technical insecticides are being procured from the Suppliers /Traders /Manufacturers. Unit M/s Nexa Chemicals Pvt. Ltd. is having valid license to stock these insecticides (**Annexure-2**). The Unit is manufacturing two types of liquid formulations i.e i) Water based formulations and ii) Solvent based formulations, which are further sub-classified into three types, as follows:
  - i. Emulsifiable Concentrate (EC) Formulation: Prepared with Oil Soluble active ingredient.
  - ii. Suspension Concentrate (SC) Formulation: Prepared with Micronized active ingredients in water.
  - iii. Soluble Concentrate (SL) Formulation: May contains 10-50% active ingredients in water or water-soluble organic solvents
2. **Raw Material/Ingredients:** The insecticide formulations manufactured by Unit M/s Nexa Chemicals Pvt. Ltd may contain the following ingredients depending on the type of formulation (Powder, Granules, Water based or Solvent based) produced : i) Insecticide active ingredient (Technical Insecticide) that controls the target pest; ii) The carrier, such as an organic solvent or mineral clay; iii) Emulsifiers, for imparting specific functions involving the mixing and application of insecticides such as dispersing, emulsifying, spreading, sticking, and wetting; iv) Other ingredients such as stabilizer to help prevent particles from settling, colours/dyes and v) Preservatives such as formaldehyde (in some water based formulations).
3. **Process (Liquid Formulations):** The process to manufacture Water and solvent based formulation by M/s Nexa Chemicals Pvt. Ltd. (**Annexure-3**) consists of following steps (in sequence) :
  - Addition of raw Material (Technical Insecticide) in Stainless Steel Tank with mechanical mixing arrangement;
  - Addition of Solvent or Water depending on the type of insecticide formulation produced;

- Mixing;
- Addition of Emulsifier;
- Mixing;
- Liquid Grinding alongwith Cooling to prevent rise in temperature of liquid (Only for Suspension Concentrate products)
- Cooling;
- Manual Packaging

**4. Process (Powder Formulations):** The process to manufacture powder insecticide formulation by M/s Nexa Chemicals Pvt. Ltd. (**Annexure-4**) consists of following steps (in sequence) :

- Addition of raw material (Technical Insecticide) in Stainless Steel Tank with mechanical mixing arrangement;
- Grinding, if required;
- Addition of China Clay;
- Mixing;
- Manual Packaging

**5. Process (Granular Formulations):** The process to manufacture Granular insecticide formulation by M/s Nexa Chemicals Pvt. Ltd. (**Annexure-5**) consists of following steps (in sequence) :

- Addition of river sand in Electrical Mixing machine.
- Addition of technical insecticide, while mixing is on;
- Addition of dye and Emulsifier, while mixing is on;
- Manual Packaging

**6. Air Pollution Control System:**

The unit has provided hoods to contain dust and vapours which are further attached to wet scrubber on the mixing section to control fumes and has provided bag filter to control air emissions from the powder mixing section. The unit use gas as fuel for heating purpose.

**7. Water Use and Waste Water Treatment:**

The unit uses water in its cooling section attached to chiller. No waste water is generated by the unit from cooling section. The unit also uses water in wet scrubber and same is recycled in the scrubber but once this is saturated, it is required to be treated in the effluent treatment plant. However, it was observed that Unit has not provided effluent treatment plant for the treatment of saturated waste water from the wet scrubber. The residue recovered from the treatment of effluent from Wet Scrubber is also required to be disposed of as per provisions of HWM Rules, 2016. The consent to operate (CTO) granted by HSPCB to the Unit also doesn't mention anything about the generation and treatment of effluent from Wet Scrubber.

## 8. Hazardous Waste Generation and Disposal:

During the inspection it was observed by the team that the technical insecticides used by the unit as raw material are procured in plastic barrels and same barrels are reused by them for the packing of their formulated products. The unit has obtained authorization under hazardous waste rules for process waste/ residues for the period 26.10.2018 to 30.09.2023. Further, unit is also required to obtain authorization from HSPCB for the storage & reuse of these empty drums. Therefore, a show cause notice under HOWM Rules, 2016 has been issued to the unit by HSPCB. The unit has applied for authorization for storage and reuse of empty drums on 22.07.2024 (**Annexure-6**) and the authorization under HWM rules has been granted to the unit for storage of empty barrels, process waste residue and chemical sludge. Copy of the HWM authorization is attached as **Annexure-7**.

9. There is no chemical reaction involved in the process followed by M/s Nexa Chemicals Pvt. as observed during site inspection. Process involves only mixing of concentrated technical insecticides/active ingredients with other additives to prepare an insecticide formulation with final concentration of active insecticide ingredient as specified in the permission granted by Department of Agriculture and Farmers Welfare (DAFW), Haryana (**Annexure-8**). The list of insecticide formulations registered under Pesticides Act, 1968 is attached as **Annexure-9**.

10. The unit is using various types of emulsifiers for manufacturing insecticide formulations. Emulsification is a physical phenomenon/process, which involves process of mixing two or more liquids, which are otherwise immiscible, to form an emulsion with the aid of an additive called as emulsifier. Different types of emulsifiers are used by unit M/s Nexa Chemicals Pvt. Ltd. for different formulations depending on the compatibility with the active ingredient.

11. In view of the fact that concentrated active ingredients (Technical Insecticides) are difficult to handle for applications at consumer end, manufacturers add inert substances and other additives, such as clays and solvents, to improve application effectiveness, safety, handling, and storage. Since the structure of the active ingredients in the final products must remain the same, no chemical reaction is involved. Unit M/s Nexa Chemicals is also doing the same.

## C. Conclusion:

### i) Categorization of the M/s Nexa Chemicals Pvt. Ltd as “Orange” or “Red” Category Industry:

- *Pesticides (technical) (excluding formulation) are covered under “Red Category” and formulation is covered under the “Orange Category”, as per Categorization issued by Central Pollution Control Board. The formulation Units are not covered under red category and are therefore placed under Orange Category.*
- *The Unit is not involved in the manufacturing of Technical Insecticides. The examination of the documents shared by the Unit indicates that Technical*

*insecticides are being procured from various Suppliers/Traders/Manufactures and Unit has obtained license to stock these technical insecticides.*

- *Emulsification followed by the Unit for manufacturing insecticides formulation is a physical phenomenon used for mixing two immiscible ingredients, to form an emulsion. There is no chemical reaction involved in emulsification and no pollutants are liberated from emulsification. This is further indicated from the fact that the structure of active ingredients if not changed and remains the same in the final formulation.*
- *The Unit has permission to manufacture only insecticide formulations DAFW, Haryana only for insecticide formulation registered under Pesticides Act, 1968.*

In view of the above facts, it may be concluded that the Unit namely M/s Nexa Chemicals Pvt. Ltd falls under Orange Category. However, an examination of the permission obtained by the unit from the Department of Agriculture and Farmers Welfare (DAFW), Haryana, reveals that the license issued by DAFW, Haryana is for the manufacture of insecticides. It does not prohibit the production of technical insecticides, even though the list of insecticides registered under the Pesticides Act, 1968 consists of insecticide formulations.

Therefore, it is recommended that Consent to Operate (CTO) granted to the Unit by HSPCB clearly mentions that “this CTO does not permit the manufacture of technical insecticides, even as intermediate products.”

**ii) Compliance of various Environmental Norms/Conditions of CTO:**

It is submitted that the classification of a unit or process under the orange category does not exempt it from adhering to environmental norms. Therefore, the compliance of various environmental norms was also verified by the Joint Committee during inspection of the Unit. The Unit was found to be non-compliant with the following environmental norms:


- i. The Unit has not obtained authorization from HSPCB for the storage and reuse of empty drums containing technical insecticides and similar raw materials/ingredients. According to the HSPCB Member, a show cause notice under the HOWM Rules, 2016 has been issued, and the Unit has applied for authorization to store and reuse empty drums as of 22.07.2024 and the same has been granted to the unit.
- ii. The Unit has not provided an effluent treatment plant (ETP) for treating the effluent generated from the wet scrubber. Further, the residue recovered from this treatment must be disposed of in accordance with the HWM Rules, 2016. Furthermore, the Consent to Operate (CTO) and the Authorization issued by HSPCB do not mention anything about the generation, treatment, or disposal of effluent and hazardous residue from the wet scrubber. The CTO mentions the quantity of trade effluent as NIL.


**(The following actions have been taken by HSPCB on the observations made by the Joint Committee:)**


- I. A Show Cause Notice was issued to the unit for making compliance for scientific disposal of Wet Scrubber water generated approx. 50-60 Ltr/day (**Annexure-10**). In compliance of observations raised by the joint committee; unit has provided ETP plant for the treatment of wet scrubbed water and same is reused in wet scrubber after treatment.

- II. Haryana State Pollution Control Boards has imposed Environment Compensation of Amount of Rs.2,10,800/- (Rs. Two Lacs Ten Thousand Eight Hundred Rupees) vide orders No.I/259817/2024 dated 24/10/2024 and unit has deposited the said amount in the Board account. Copy of Environment Compensation orders and copy of proof of deposition of Environment Compensation are attached as **Annexure-11 & 12.**
- III. Unit has obtained the authorization under HWM rule for storage of empty barrels, process waste residue and chemical sludge from the Board.
- IV. As per suggestion of the Joint Committee necessary direction has been issued to the unit that: "*Unit will not manufacture technical pesticides even as intermediate products*" (**Annexure-13**)

The above factual report of the Joint Committee is being submitted for consideration of Hon'ble National Green Tribunal. The Joint committee will abide by the any further direction issued by this Hon'ble Tribunal.

  
Kuldeep Singh  
Asstt. Environment Engineer,  
HSPCB, Panipat

  
Bhupinder Singh,  
Regional Officer,  
HSPCB, Panipat

  
Dr. Narender Sharma,  
Scientist 'F',  
CPCB RD, Chandigarh

## Annexure-1

Item No.13

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

M.A. No.40/2024  
in  
Original Application No. 261/2023

Sonu Kumar

Applicant

Versus

State of Haryana

Respondent

Date of hearing: 09.04.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Rahul Khurana, Adv. with Mr. Bhupender (Through VC), RO, HSPCB

**ORDER**

1. This MA has been registered on the basis of the report submitted in compliance of the order of the Tribunal dated 20.09.2023 passed in OA No. 261/2023.

2. In the OA, allegation was made that 21 industrial units operating in district Panipat were engaged in manufacture and business of textiles, chemicals, agriculture medicines, automobiles etc and were operating in violation of requisite environmental norms.

3. Tribunal had constituted a Joint Committee which had submitted the report on 18.09.2023 which was duly considered by the Tribunal and OA was disposed of by order dated 20.09.2023 making observations about categorization of 02 such units namely M/s. Nexa Chemicals Private Ltd. and M/s. Shree Cement Ltd.(Jay Pee Cement Grinding Unit) as under:-

*"7. On the perusal of the report, it is noticed that the unit at serial no.4 i.e. M/s Nexa Chemicals PM Ltd, VPO Sutana Tensil Madlauda Panipat is stated to be a unit engaged in manufacturing of pesticides*

*but it has been placed under the orange category whereas as per the information disclosed, the said unit should be placed in the red category. The said issue needs consideration in the light of the fact that the unit is manufacturing pesticides, etc., and the activity of the unit is stated to be mixing of chemicals and unit has also obtained authorization under Hazardous Waste Management Rules, 2016. Similarly, the unit at serial no. 21 i.e. M/s Shree Cement Ltd. (Jay Pee Cement Grinding Unit), Village Khukhrana, Post Office Assan Kalan, Madlauda, Panipat which is a cement manufacturing unit has been categorized on the basis of reprocessing of waste cotton and which according to the activity may be placed in red category.*

8. *The State Pollution Control Board will re-examine compliance of above two units and submit a report before the Registrar General of the Tribunal within 08 weeks and if found necessary, the Registrar General may place the matter before the Bench for consideration.”*

4. In terms of the above direction, Joint Committee has re-examined the compliance by the above units and in the report, so far as M/s. Shree Cement Ltd. is concerned, it is disclosed that since the unit is engaged in the manufacture of cement, therefore, it is covered under ‘Red Category’.

5. So far as M/s. Nexa Chemicals Private Ltd. is concerned, it is stated that the unit is engaged in the process of formulation and therefore it falls under ‘Orange Category’.

6. Learned Counsel appearing for Haryana State Pollution Control Board (HSPCB) has submitted that as per CPCB categorization (February, 2016) following units are covered under the Red Category:-

“37. Pesticides (technical) (excluding formulation) are covered under ‘Red Category’ and formulation is covered under the ‘Orange Category’.”

7. The process undertaken by the unit is disclosed in the report as under:-

**“I. M/s Nexa Chemicals Pvt Ltd., VPO Sutana Tehsil Madlauda Panipat**

*The unit is engaged in the process of formulation and final product is prepared by mixing of the various ingredients (which includes technical pesticides also), the process involved the Grinding, Mixing (wet and dry) and Packaging. The unit falls under the 'Orange' category. Unit is having no source of trade effluent except scrubbed water and the same is recycled. The Wet scrubber attached with 30 m high Stack meant to the suction hoods of grinding section in order to control dust emissions, if any.*

*The process flow chart is reproduced as under:-*

***For, Wettable Powder(WP) -Raw Material » Mixing with China Clay powder » Grinding in Air Classifier Mill » Emulsifier For Stabilizing » Mixing » Packing***

***For Granuals Formulation -Raw Material » Mixing with River Sand or Bantonate Granuals in Granual Mixer Machine or Manually » Emulsifier For Stabilizing » Mixing » Packing » Dispatch***

***For Emulsifiable Concentrate (EC)/Suspension Concentrate (SC)-Raw Material » Mixing with Aromex Oil or Water in Stainless Tank » Emulsifier for Stabilizing » Mixing » Packing.***

*The copy of certificate of registration under section 9(4) of the inspection Act/ 1968 of unit is attached as **Annexure R-1**. Copy of process flow chart is attached as **Annexure-R-2** and photographs of the unit is attached as **Annexure R-3.**"*

8. The above process reflects that the unit is involved in formulation and also emulsification. Hence, the process undertaken by the unit is required to be re-examined by the Joint Committee to ensure that the unit is placed in the proper category to ascertain any discharge of waste water, arising out of process and dust and gases emissions from processes. Let this exercise be completed and fresh report be submitted before the Registrar General of the Tribunal within three months and if found necessary, the matter will be listed before the Bench.

9. MA is accordingly disposed of.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

April 09, 2024  
M.A. No.40/2024  
JG.

**Government of India**  
**Ministry of Agriculture & Farmers Welfare**  
 (Department of Agriculture, Co-operation & Farmers Welfare)  
**DIRECTORATE OF PLANT PROTECTION, QUARANTINE & STORAGE**  
 Central Insecticides Board and Registration Committee  
 N.H.IV, FARIDABAD (Haryana) - 121001

**CERTIFICATE OF REGISTRATION UNDER SECTION 9(4) OF THE INSECTICIDES ACT.,1968.**

Certified that the insecticide Hexaconazole 5% SC has been registered in the name of the Person/Undertaking whose particulars are specified below:

1. Name of the person/Undertaking : M/s NEXA CHEMICALS PRIVATE LIMITED  
VILLAGE SUTANA, TEHSIL MADLAUDA,  
  
PANIPAT, Panipat, Haryana
2. Address of the manufacturing premises : VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT, HARYANA
3. Registration No. CIR-142070/2017-Hexaconazole (SC) (377)-743  
F.No. 64286-F/9(4)/2017
4. Name of the Insecticide : Hexaconazole 5% SC

5. **Conditions :**

- i) The insecticide shall be manufactured indigenously.
- ii) The insecticide shall have the composition (kind, name and percentage of the ingredients) as given below :-

Hexaconazole technical	(Min. purity 92%)	5.43 % W/w
Propylene glycol		5.00 % W/w
Emulsifiers A	(Blend of polyoxyethylene polyoxypropylene ethers and calcium salt of alkyl benzene sulfonate)	3.00 % W/w
Emulsifiers B	(Amine salt of polyalkyl aryl ether phosphate)	3.00 % W/w
Emulsifiers C		2.50 % W/w
Potassium phosphite		10.00 % W/w
Polysaccharide		0.20 % W/w
Defoamer		0.25 % W/w
Distilled/D.M.Water		68.12 % W/w
Wetting and dispersing Agent	(Sodium salt of Fatty alcohol)	2.50 % W/w

**Total : 100.00 % W/W**

- iii) The shelf-life of the insecticide shall be two year(s).
- iv) (a) The insecticide shall conform to the specifications as approved by the Registration Committee till standards are published by the Bureau of Indian Standards.  
(b) The Product shall conform to the standards specified by IS vide No. I.S:14550-1998 and amendment thereof.
- v) A sample quantity of the insecticide alongwith a small quantity of reference analytical standard shall be provided from time to time to the Director, Central Insecticides Laboratory, Directorate of Plant Protection, Quarantine & Storage, N.H. IV, Faridabad, as and when required, for verification.
- vi) The insecticide shall be packed in the containers of such sizes as approved by the Registration Committee.
- vii) The registration certificate is further subject to such conditions as may be varied and specified from time to time by the Registration Committee under section 9(3c).
- viii) The Registration Committee is not responsible for the use of trade name. The use of the trade name shall be regulated as per the existing laws on the subject.
- ix) A copy each of the approved label and leaflet is attached. These shall be affixed or attached to the packages containing the insecticide and shall be printed in English, Hindi and in regional languages in use in the area where the said package are likely to be stocked, sold or distributed. There shall be no alteration, obliteration and defacement in inscription or mark made or recorded on the container without prior approval of the Registration Committee.
- x) The registration is subject to the strict compliance of various provisions of the Insecticides Act, 1968 and Insecticides Rules, 1971 framed thereunder and amendments, bylaws and Notifications, issued from time to time. Any violations of the conditions of the Registration Certificate read with labels and leaflets and the provisions of the aforesaid Act, bylaws and Notifications will attract various penal provisions under the Insecticides Act, 1968, apart from suspension, revocation and cancellation of the registration.
- xi) The registrant shall have to commence actual production of the pesticide within three years from the date of issue of registration certificate and is required to produce a certificate from the concerned State/UT Governments as a proof of production, failing which the certificate of registration shall automatically lapse.
- xii) No export should take place in contravention to the provisions of the Rotterdam Convention on prior informed consent procedure for certain hazardous chemicals and pesticides in international trade.
- xiii) If a pesticide is banned or severely restricted in India, before exporting such pesticide, permission from Designated National Authority for Pesticide of the Country under Rotterdam Convention may be obtained.
- xiv) In case of export, the packaging shall be as per the requirement of the importing country and conforming to IMDG guidelines.
- xv) The product is registered for domestic use as well as for Export.

**Specific Conditions :**

(a) The product shall be packed in HDPE container with leakproof and pilferproof closure systems as per the requirements of relevant IS. The capacity of HDPE container shall be 100 ml., 250 ml., 500 ml., 1 litre, 5 litre and 20 litres only. HDPE container upto 5 litres capacity shall be further packed in CFB boxes as per relevant IS and their subsequent amendments. No other packaging system shall be used without the approval of the R.C. (b) The fungicide is approved for use against powdery mildew on Mango, sheath blight on Rice and powdery mildew on Grapes only. (c) Health records of industrial workers may be maintained in form XXII as prescribed in Insecticides Rules-1971. In case any untoward/adverse effect is noticed, then the same may be reported to the Registration Secretariat by the Licensing Officer.

Faridabad  
Dated : 11/11/2017



(D D K Sharma)  
Secretary  
Central Insecticides Board  
and Registration Committee

Copy To: The Director of Agriculture Haryana

Along with the approved labels and leaflets

The licence should be granted subject to the conditions that the licensee shall comply with the provisions of the Act and the Rules made thereunder and the conditions of registration for the time being in force.

No licence to manufacture an insecticide shall be granted unless the licensing officer is satisfied that necessary plant and machinery, safety devices, first-aid facilities, quality control measures, the requirement laid down under Chapter VIII of the Rules, etc. exist in the premises where the insecticide is proposed to be manufactured.

Inspection of the manufacturing unit should be undertaken to collect in-process samples of the insecticides. The samples should be analysed to verify the claims made by the licensee relating to chemical parameters, and the report thereof should be submitted to the Registration Secretariat within a period of six months.

AUTHENTICATED

(Karan Singh)  
Section Officer



(D D K Sharma)  
Secretary  
Central Insecticides Board  
and Registration Committee

"Note: The Labels and leaflets have been generated through newly created databank. Notwithstanding deligence exercised in creation of the databank, the possibility of errors creeping into labels and leaflets cannot be ruled out. The same is subjected to necessary correction."





Caution: Not to Be Used on Crops Other Than Specified on This Label/Leaflet



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Caution: Í Not to Be Used on Crops Other Than Specified on This Label/Leaflet " "



CIR-142070/2017-Hexaconazole (SC) (377)-743

**Hexaconazole 5% SC**  
**( Systemic Fungicide )**

Hexaconazole 5% Sc is a systemetic fungicide used for the control of powdery mildew of mango & Grapes and Sheath blight of Rice.

**Recommendation**

Crop(s)	Common Name of Pest	Dosage/HA		Dilution in Water Ltrs.	Waiting Period between last spray to harvest (days)
		AI gm/%	Formulation ml(%)		
Grapes	Powdery mildew	25-50	500-1000	500	14
Mango	Powdery Mildew	0.01% or 10 g/100 lit Water	0.2% or 200 ml/100 lit. water.	As required	27
Rice	Sheath blight	0.01% or 10 g/100 lit Water	0.2% or 200 ml/100 lit. water	As required	40

**Direction of Use**

(a) Preparation of spray Mixture: Take the required quantity of Hexaconazole 5% SC dilute with a little water as per spray plume required and mixed well again by string. (b) Plant Protection Equipment :- The most commonly used sprayer are Bucket pump sprayer, Stirrup pump sprayer, Rocking sprayer, Foot sprayer, Wheel barrow sprayer, Compression knapsack sprayer, Compression knapsack battery sprayer and ASPEE HTP power sprayer. COMPATIBILITY: Hexaconazole 5% SC is compatible with the commonly used insecticide and fungicides.

**Precaution**

1. Keep away from foodstuffs, empty foodstuff containers and animals food. 2. Avoid contact with mouth, eyes and skin. 3. Avoid inhalation the spray mist. Spray in the direction of wind. 4. Wash thoroughly the contaminated clothes and parts of the body after spraying. 5. Do not smoke, drink, eat and chew anything while spraying. 6. Wear full protective clothing while mixing and spraying. LIMITATIONS AND CAUTIONS FOR USE :- Do not use in those situation if there is possibility of harming bees and fish, Live stock, game, wild bird and animals.

**Symptoms Of Poisoning**

Nervousness, Anxiety, tremors, convulsions, allergic manifestations may occur.

**First Aid**

1. If swallowed, induce vomiting by tickling the back of throat. Repeat it until the vomitus is clear. Do not induce vomiting if the patient is unconscious. 2. If clothing and skin are contaminated, remove the clothes and wash the contaminated skin with copious amount of soap and water. 3. If eyes are contaminated, flush with plenty of saline/clean water for about 10 to 15 minutes. 4. If inhaled, remove the patient to fresh air.

**Phytotoxicity**

Hexaconazole 5% SC is not phytotoxic when used as per recommendations.

**Antidote**

No specific antidote is known. Treat symptomatically.

**Disposal Of Used Container**

**Caution: Not to Be Used on Crops Other Than Specified on This Label/Leaflet**

1. Used packages or surplus materials and washings of the fungicides and containers shall be disposed off in a safe manner so as to prevent environmental or water pollution. 2. The used packages shall not be left outside to prevent their re-use. 3. Packages shall be broken and buried away from habitation.

**Storage Conditions**

1. The packages containing the fungicide shall be stored in separate rooms or premises away from the rooms or premises used for storing other articles particularly food articles or shall be kept in separate almirahs under lock and key depending upon the quantity and the nature of the fungicide. 2. The store rooms should be well lit, well built, ventilated and of sufficient dimensions. The conditions of the store should be dry and cool.

**Chemical Composition:**

Hexaconazole technical	(Min. purity 92%)	5.43 % W/w
Propylene glycol		5.00 % W/w
Emulsifiers A	(Blend of polyoxyethylene polyoxypropylene ethers and calcium salt of alkyl benzene sulfonate)	3.00 % W/w
Emulsifiers B	(Amine salt of polyalkyl aryl ether phosphate)	3.00 % W/w
Emulsifiers C		2.50 % W/w
Potassium phosphite		10.00 % W/w
Polysaccharide		0.20 % W/w
Defoamer		0.25 % W/w
Distilled/D.M.Water		68.12 % W/w
Wetting and dispersing Agent	(Sodium salt of Fatty alcohol)	2.50 % W/w
<b>Total:</b>		

**Manufactured By:**

NEXA CHEMICALS PRIVATE LIMITED  
VILLAGE SUTANA, TEHSIL MADLAUDA,

PANIPAT, Panipat, Haryana

**Manufacturer Premises :**

VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT,  
HARYANA

**Caution: Not to Be Used on Crops Other Than Specified on This Label/Leaflet**

**Government of India**  
**Ministry of Agriculture & Farmers Welfare**  
 (Department of Agriculture, Co-operation & Farmers Welfare)  
**DIRECTORATE OF PLANT PROTECTION, QUARANTINE & STORAGE**  
**Central Insecticides Board and Registration Committee**  
**N.H.IV, FARIDABAD (Haryana) - 121001**

**CERTIFICATE OF REGISTRATION UNDER SECTION 9(4) OF THE INSECTICIDES ACT.,1968.**

Certified that the insecticide Thiamethoxam 25% WG has been registered in the name of the Person/Undertaking whose particulars are specified below:

1. Name of the person/Undertaking : M/s NEXA CHEMICALS PRIVATE LIMITED  
VILLAGE SUTANA, TEHSIL MADLAUDA,  
  
PANIPAT, Panipat, Haryana
2. Address of the manufacturing premises : VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT  
PANIPAT, HARYANA
3. Registration No. CIR-135593/2016-Thiamethoxam (WG) (369)-546  
F.No. 57794-F/9(4)/2016
4. Name of the Insecticide : Thiamethoxam 25% WG

5. **Conditions :**

- i) The insecticide shall be manufactured indigenously.
- ii) The insecticide shall have the composition (kind, name and percentage of the ingredients) as given below :-
 

Thiamethoxam a.i.	25.00 % w/w
Dispersing Agent -sodium Lignosulphate	5.00 % w/w
Weting Agent Sodium Lauryl Sulphate	3.75 % w/w
Plasticiser- Butylated polyvinyl pyrrolidone	1.25 % w/w
Carrier Diatomaceous earth	5.00 % w/w
Binder corn starch	QS % w/w
<b>Total : 100.00 % W/W</b>	
- iii) The shelf-life of the insecticide shall be two year(s).
- iv) (a) The insecticide shall conform to the specifications as approved by the Registration Committee till standards are published by the Bureau of Indian Standards.  
(b) The Product shall conform to the standards specified by IS vide No. and amendment thereof.
- v) A sample quantity of the insecticide alongwith a small quantity of reference analytical standard shall be provided from time to time to the Director, Central Insecticides Laboratory, Directorate of Plant Protection, Quarantine & Storage, N.H. IV, Faridabad, as and when required, for verification.

- vi) The insecticide shall be packed in the containers of such sizes as approved by the Registration Committee.
- vii) The registration certificate is further subject to such conditions as may be varied and specified from time to time by the Registration Committee under section 9(3c).
- viii) The Registration Committee is not responsible for the use of trade name. The use of the trade name shall be regulated as per the existing laws on the subject.
- ix) A copy each of the approved label and leaflet is attached. These shall be affixed or attached to the packages containing the insecticide and shall be printed in English, Hindi and in regional languages in use in the area where the said package are likely to be stocked, sold or distributed. There shall be no alteration, obliteration and defacement in inscription or mark made or recorded on the container without prior approval of the Registration Committee.
- x) The registration is subject to the strict compliance of various provisions of the Insecticides Act, 1968 and Insecticides Rules, 1971 framed thereunder and amendments, bylaws and Notifications, issued from time to time. Any violations of the conditions of the Registration Certificate read with labels and leaflets and the provisions of the aforesaid Act, bylaws and Notifications will attract various penal provisions under the Insecticides Act, 1968, apart from suspension, revocation and cancellation of the registration.
- xi) The registrant shall have to commence actual production of the pesticide within three years from the date of issue of registration certificate and is required to produce a certificate from the concerned State/UT Governments as a proof of production, failing which the certificate of registration shall automatically lapse.
- xii) No export should take place in contravention to the provisions of the Rotterdam Convention on prior informed consent procedure for certain hazardous chemicals and pesticides in international trade.
- xiii) If a pesticide is banned or severely restricted in India, before exporting such pesticide, permission from Designated National Authority for Pesticide of the Country under Rotterdam Convention may be obtained.
- xiv) In case of export, the packaging shall be as per the requirement of the importing country and conforming to IMDG guidelines.
- xv) The product is registered for domestic use as well as for Export.

**Specific Conditions :**

(a) Manner of Packing - (I) BULK PACKING: The product shall be packed in LDPE/HDPE liner Fiber Board Drums conforming to IS 7601-1983 & IS 11357 -1985 or LDPE/HDPE liner MS open top container, as per IS 2552-1989. The capacity of the container shall be 25 kg & 50 kg. (II) RETAIL PACKING: HDPE container conforming to IS 7408 or trilaminated pouch made from polyester (12u) Aluminium (9u) LDEPE (100u). The capacities of the HDPE container and the trilaminated pouches shall be 100g., 250g., 500g., 1.00kg and 5.00 kg. This shall be further packed in CFB boxes as per relevant IS. The maximum capacity of the transport packing shall be 20 kg. No other packaging system shall be used with the approval of the Registration Committee. (b) The product is approved for use as foliar spray for controlling stem borer, BPH, WBPH, GLH, Leaf folder, thrips and gall midge in rice; jassids, aphids and whiteflies in cotton; hoppers in mango; aphids in Wheat; aphids, Jassids and Whiteflies in Okra; aphids in Mustard; Whiteflies in Tomato; Whiteflies, Jassids in Brinjal; mosquito bug in Tea & aphids in Potato. (c) Health records of industrial worker may be maintained in form XXII as prescribed in the Insecticides Rules 1971. In case any untoward/ adverse effects notice then the same may be reported to the Registration Secretariat by the Licensing Officer.

Faridabad

Dated : 19/10/2016



(D D K Sharma)  
Secretary

Central Insecticides Board  
and Registration Committee

Copy To: The Director of Agriculture Haryana

**Along with the approved labels and leaflets**

The licence should be granted subject to the conditions that the licensee shall comply with the provisions of the Act and the Rules made thereunder and the conditions of registration for the time being in force.

No licence to manufacture an insecticide shall be granted unless the licensing officer is satisfied that necessary plant and machinery, safety devices, first-aid facilities, quality control measures, the requirement laid down under Chapter VIII of the Rules, etc. exist in the premises where the insecticide is proposed to be manufactured.

Inspection of the manufacturing unit should be undertaken to collect in-process samples of the insecticides. The samples should be analysed to verify the claims made by the licensee relating to chemical parameters, and the report thereof should be submitted to the Registration Secretariat within a period of six months.

**AUTHENTICATED**

(Prasenjit Bose)  
Section Officer



(D D K Sharma)  
Secretary  
Central Insecticides Board  
and Registration Committee

"Note: The Labels and leaflets have been generated through newly created databank. Notwithstanding diligence exercised in creation of the databank, the possibility of errors creeping into labels and leaflets cannot be ruled out. The same is subjected to necessary correction."











CIR-135593/2016-Thiamethoxam (WG) (369)-546

**Thiamethoxam 25% WG****( Insecticide )**

Thiamethoxam 25 % WG is broad spectrum systemic insecticide having quick stomach and contact action and is recommended for its use to control Stem Borer, Gall Midge, Leaf Folder, Brown Plant Hopper (BPH), white Backed Plant Hopper (WBPH) Green Leaf Hopper (GLH) , Thrips, in rice; jassids, aphids and whiteflies in cotton; hoppers in mango; aphids in Wheat; aphids in Mustard; Whiteflies in Tomato; Whiteflies, Jassids in Brinjal; mosquito bug in Tea, aphids in Potato, Psylla in citrus . It contains 250g Thiamethoxam as an active ingredient in a kg of the product (w/w).

**Recommendation**

Crop(s)	Common Name of Pest	Dosage/HA		Dilution in Water (Ltr)	Waiting Period between last spray to harvest (days)
		AI (gm)	Formulation (gm)		
Mango	Hoppers	25	100	1000	30
Potato	Aphids, (Myzus persicae)	25 (foliar spray) 50 (Soil drench)	100 (foliar spray) 200 (Soil drench)	500	77
Cotton	Jassids, Aphids	25	100	500-750	21
	White flies	50	200	500-750	21
Wheat	Aphids	12.5	50	500	21
Tea	Mosquito bug (Helopeltis theivora)	25	100	400-500	7
Tomato	Whiteflies	50	200	500	5
Tomato (soil drenching)	White flies	100	400	500	5
Rice	Stem borer, Gall Midge, Leaf Folder, Brown Plant Hopper (BPH), White backed Plant Hopper (WBPH), Green leafhopper, Thrips	25	100	500-750	14
Citrus	Psylla (Diaphornia citri)	25	100	1000	20
Brinjal	Whiteflies, Jassids	50	200	500	3
Okra	Jassid, Aphid, Thrips White flies	25	100	500-1000	5
Mustard	Aphid	12.5-25.0	50-100	500-1000	21

**Direction of Use**

Measure out required quantity of the product and mix it well with a small quantity of water. Add the remaining quantity of water as specified with thorough agitation for total coverage of crop with suitable sprayer. P.P. Equipment:- Knapsack sprayer, foot sprayer, compression knapsack sprayer, Compression knapsack battery sprayer, Battery operated kpower sprayer and ASPEE-HTP power sprayer..

**Time of Application**

**Caution: Not to Be Used on Crops Other Than Specified on This Label/Leaflet**

1. Mango: Hoppers (Apply first spray during initial pest appearance and repeat one or two sprays at 15 days interval depending on the level of pest intensity)
2. Potato: Foliar-application- Apply first spray during initial pest appearance and repeat 2-3 sprays at 10-15 days interval depending on the level of pest intensity.  
Soil drench- Apply root zone before appearance of pest as soil drench, once during the crop season.
3. Cotton: Apply first spray at 25-30 DAS or at the time of first pest appearance and repeat 2-3 sprays at 15 days interval depending on the pest intensity.
4. Wheat: Apply first spray during initial pest appearance and repeat one or two sprays at 15 days interval depending on the level of pest intensity.
5. Tea: Apply first spray during initial pest appearance and repeat 2-3 sprays at 15-21 days interval depending on the level of pest intensity.
6. Tomato: Apply first spray during initial pest appearance and repeat 2-3 sprays at 10-15 days interval depending on the level of pest intensity.  
Soil drench: Apply root zone before appearance of pest as soil drench, once during the crop season.
7. Rice: One spray at 25-30 DAT in the early stage of crop for control of early rice pests such as Stem Borer, Gall Midge and the other spray at the booting leaf stage (@ 50 to 55 DAT) for the control of late rice pests such as GLH, BPH, WBPH etc.
8. Brinjal: Apply first spray during initial pest appearance and repeat 2-3 sprays at 10-15 days interval depending on the level of pest intensity.
9. Okra: Apply first spray during initial pest appearance and repeat one or two sprays at 15 days interval depending on the pest intensity.
10. Mustard: Apply first spray during initial pest appearance and repeat one or two sprays at 15 days interval depending on the level of pest intensity.
11. Citrus: Apply first spray during initial pest appearance and repeat 2-3 sprays at 15-21 days interval depending on the level of pest intensity.

### **Precaution**

1. Keep away from foodstuffs, empty foodstuff containers and animals food.
2. Avoid contact with mouth, eyes and skin.
3. Avoid inhalation the spray mist. Spray in the direction of wind.
4. Wash thoroughly the contaminated clothes and parts of the body after spraying.
5. Do not smoke, drink, eat and chew anything while spraying.
6. Wear full protective clothing while mixing and spraying.

### **Symptoms Of Poisoning**

Decrease spontaneous movement, tonic convulsion, ptosis may occur.

### **First Aid**

1. If swallowed, induce vomiting by tickling the back of throat. Repeat it until the vomitus is clear. Do not induce vomiting if the patient is unconscious.
2. If clothing and skin are contaminated, remove the cloths and wash the contaminated skin with copious amount of soap and water.
3. If eyes are contaminated, flush with plenty of saline/clean water for about 10 to 15 minutes.
4. If inhaled, remove the patient to fresh air.

### **Antidote**

No specific antidote is known. Treat symptomatically.

### **Disposal Of Used Container**

1. Packages or surplus materials and washing form machines and containers should be dispose off in a safe manner as to prevent environment and water pollution.
2. The used packages shall not be left outside to prevent their reuse.
3. packages shall be broken and buried away from habitation.

### **Storage Conditions**

1. The package containing the insecticide should be stored in original containers in separate rooms or premises away from rooms or premises used for storing other articles particularly articles of food or shall be kept in separate almirahs under lock and key.
2. The rooms or premises meant for storing the insecticide shall be built, dry, well lit and ventilated and of sufficient dimension to avoid contamination with vapour.

### **Chemical Composition:**

Thiamethoxam a.i.	25.00 % w/w
Dispersing Agent -sodium Lignosulphate	5.00 % w/w
Weting Agent Sodium Lauryl Sulphate	3.75 % w/w
Plasticiser- Butylated polyvinyl pyrrolidone	1.25 % w/w

**Caution: Not to Be Used on Crops Other Than Specified on This Label/Leaflet**

Carrier Diatomaceous earth	5.00 % w/w
Binder corn starch	QS % w/w
<hr/>	
<b>Total:</b>	<b>100.000% w/w</b>
<hr/>	

**Manufactured By:**

NEXA CHEMICALS PRIVATE LIMITED  
VILLAGE SUTANA, TEHSIL MADLAUDA,

PANIPAT, Panipat, Haryana

**Manufacturer Premises :**

VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT,  
HARYANA

**Caution: Not to Be Used on Crops Other Than Specified on This Label/Leaflet**



F.No. 352699-F/9(4)2022

भारत सरकार

Government of India

कृषि एवं किसान कल्याण मंत्रालय

Ministry of Agriculture &amp; Farmers Welfare

कृषि एवं किसान कल्याण विभाग

Department of Agriculture &amp; Farmers Welfare

वनस्पति संरक्षण, संगरोध एवं संग्रह निदेशालय

Directorate of Plant Protection, Quarantine &amp; Storage

केंद्रीय कीटनाशी बोर्ड एवं पंजीकरण समिति

Central Insecticides Board and Registration Committee

एन. एच. 4, फरीदाबाद (हरियाणा)-121001

N.H. IV, FARIDABAD (HARYANA)-121001

**CERTIFICATE OF REGISTRATION UNDER SECTION 9(4) OF THE INSECTICIDES ACT, 1968.**

Certified that the Herbicide Pyrazosulfuron ethyl 10% WP for indigenous manufacture has been registered under section 9(4) of the Act in the name of the Person/Undertaking whose particulars are specified below:-

1. Name of the person/Undertaking : M/sNEXA CHEMICALS PRIVATE LIMITED,Village Sutana, Tehsil Madlauda, District Panipat, Haryana,Haryana,Panipat,Panipat,132103
2. Address of the manufacturing premises : VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT, HARYANA.
3. Registration Number : CIR-266910/2023-Pyrazosulfuron ethyl (WP) (444)-309
4. Name of the Insecticide : Pyrazosulfuron ethyl 10% WP

**5. CONDITIONS :**

- i. The insecticide shall be manufactured indigenously.
- ii. The registration is subject to the strict compliance of various provisions of the Insecticides Act,1968 as amended from time to time and Rules, bye-laws framed and notifications issued thereunder and as amended from time to time.
- iii. The registration certificate is further subject to such conditions which may be varied and specified from time to time by the Registration Committee under section 9(3c).
- iv. The registration Certificate holder shall strictly comply with the condition and amendments thereof set out in this certificate of registration (CR) including label and leaflets. Non-compliance of the condition set out herein before and hereinafter will entail action under section 17 of the Act.
- v. The insecticide shall have the composition (kind, name and percentage of the ingredients) as given below :-

S.No	Component	Component Desc.	Content (% w/w)
1	Pyrazosulfuron ethyl Technical	(Purity 97%)	10.309 % min.
2	(Sodium salt of Lignosulphonic acid)	Wetting agent	2.000 % max.
3	(Aryl sulphonic acid formaldehyde condensate)	Dispersing agent	5.000 % max.
4	(Welson-S)	Inert filler	82.691 % max.
<b>Total</b>			<b>100 % w/w</b>

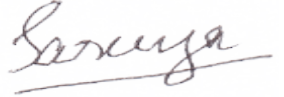
- vi. The insecticides shall contain the maximum impurities as quantified/identified and submitted to the Registration Committee.
- vii. The Product shall confirm to the specification submitted by you and also to the IS vide No. and amendment thereof as and when the same are formulated and published.
- viii. A sample quantity of the insecticide being registered along with a small quantity of reference analytical standard should be sent to the Director, Central Insecticides Laboratory, Directorate of Plant Protection, Quarantine & Storage, N.H. IV, Faridabad, as and when required, for verification.
- ix. A copy, each of the approved label and leaflet is enclosed. No change, addition, alteration, modification or deletion with respect to the inscriptions on the labels/leaflets shall be done without the prior approval of the Registration Committee.
- x. The labels and leaflets shall be printed by using letters that are BOLD enough for a man of ordinary/normal vision to read them without any external help.
- xi. The Registration Committee does not itself responsible for the use of trade name by you. The use of the trade name shall be regulated as per the existing laws on the subject.
- xii. The license should be granted subject to the conditions that the licensee shall comply with the provisions of the Act and the Rules made thereunder and the conditions of registration for the time being in force.
- xiii. No license to manufacture an insecticide shall be granted unless the licensing officer is satisfied that necessary plant and machinery, safety devices, first-aid facilities, quality control measures, the requirement laid down under Chapter VIII of the Rules, etc. exist in the premises where the insecticide is proposed to be manufactured.
- xiv. The shelf-life of the insecticide shall be 1 year(s) 6 month(s).
- xv. Inspection of the manufacturing unit should be undertaken to collect in-process samples of the insecticides. The samples should be analyzed to verify the claims made by the licensee relating to chemical parameters, and the report thereof should be submitted to the Registration Secretariat within a period of six months.
- xvi. No export should take place in contravention to the provisions of the Rotterdam Convention on prior informed consent procedure for certain hazardous chemicals and pesticides in international trade.
- xvii. If a pesticide is banned or severely restricted in India, before exporting such pesticide, permission from Designated National Authority for Pesticide of the Country under Rotterdam Convention may be obtained.
- xviii. Health records of Industrial workers may be maintained in Appendix E (conditions) of Form-II as prescribed in the Insecticides Rules 1971. In case any untoward/adverse effect is noticed, then the same may be reported to Registration Secretariat by the Licensing Officer.
- xix. The registrant shall have to commence actual production of the pesticide within three years from the date of issue of registration certificate and is required to produce a certificate from the concerned State/UT Governments as a proof of production, failing which the certificate of registration shall automatically lapse.
- xx. In case of export, the packaging shall be as per the requirement of the importing country and conforming to IMDG guidelines.
- xxi. The registrant has to submit detail of Import/Export or indigenous manufacturing (as the case may be) of this pesticide month wise mandatory to the Secretariat of CIB&RC as the case maybe. In case non compliance of this condition is observed this CR shall be canceled immediately without any Notice.
- xxii. The product is registered for domestic use as well as for Export.
- xxiii. The product is registered for domestic as well as for export and in case of export primary packaging shall be as per the requirement of importing country.
- xxiv. The registrant is required to use the label and leaflets as per GSR 355(E) dated 04.06.2020 and applicable Insecticides Rules. The Issuance of the Certificate of Registration is strictly subject to the outcome of the W.P(C) No. 4136/2020 and W.P(C) No. 4137/2020.

**Specific Conditions**

The herbicide formulation shall be used on the approved crop(s) only. The product shall be packed in clean and dry non-gusseted trilaminated pouch (12? PET/9? Aluminium foil / 60? LDPE) of 20gm capacity and heat sealed. 50 No. of pouches each of 20gm capacity are further packed in 3 ply micro fluted laminated card board carton. These 4 card board carton are further packed in 5 ply CFB boxes conforming to IS: 2771 (Part-I)-1990. No other packaging shall be used without approval of Registration Committee.

Dated: 14/02/2023

Copy to: The Director of Agriculture ,Haryana



**Dr. Sanjay Arya**  
Secretary  
Central Insecticides Board  
and Registration Committee

**Note :-**

The Labels and leaflets have been generated through newly created data bank. Notwithstanding diligence exercised in creation of the data bank, the possibility of errors creeping into labels and leaflets cannot be ruled out. The same is subjected to necessary corrections.

## Label Details

### Chemical Composition

S.No	Ingredient	Description	Weight
1	Pyrazosulfuron ethyl Technical	(Purity 97%)	10.309 % min.
2	(Sodium salt of Lignosulphonic acid)	Wetting agent	2.000 % max.
3	(Aryl sulphonic acid formaldehyde condensate)	Dispersing agent	5.000 % max.
4	(Welson-S)	Inert filler	82.691 % max.
Total			100 % w/w

### Direction Of Use

Read the enclosed leaflet carefully before use

### Precautions

Do not mix with bare hands. Use a wooden stick for stirring during preparation of spray mixtures. Avoid breathing concentrate or spray mist. Avoid skin contact, keep away from foodstuff and animal feed. Use protective clothings such as full trouser, full sleeve shirt, cap, boots, goggles, handgloves, apron and face shield. do not chew, eat, drink or smoke during application. Wash hands with soap and water, after use. Change the contaminated clothes. destroy empty containers after use.

### CIR-266910/2023-Pyrazosulfuron ethyl (WP) (444)-309 Pyrazosulfuron ethyl 10% WP (Systemic Herbicide)

पाईराजोसल्फ्युरान ईथाईल 10% घुलनशील चूर्ण  
(अंतःप्रवाही खरपतवारनाशक)



बच्चों की पहुँच से दूर रखें

**Keep out of reach of children.**

सूखी और ठण्डी जगह पर आग से दूर रखें

**Keep in cool, dry place away from heat and open flame.**

**Regn.No** रजि. नं. \_\_\_\_\_

**Mfg.Lic.No** मैनयु ला. नं. \_\_\_\_\_

**Batch No.** बैच नं. \_\_\_\_\_

**Mfg Date** मैनयु, ता. \_\_\_\_\_

### रासायनिक संरचना

क्रमांक	घटक	विवरण	वजन
1	पाईराजोसल्फ्युरान ईथाईल टेक्निकल	(शुद्धता 97.0%)	10.309 % न्यू.
2	(लिंगनोसल्फोनेट के सोडियम साल्टस)	वेटिंग एजेंट	2.000 % अधि.
3	(अरिल सल्फोनिक एसिड आफ फोरमलडिहाईड कन्डेनसेट)	डिसपर्सिंग एजेंट	5.000 % अधि.
4	(वेसलोन-एस)	ईनर्ट फिलर	82.691 % अधि.
कुल			100 % w/w

### उपयोग के लिए दिशा-निर्देश

इस्तेमाल से पहले सलग्न पत्रिका ध्यानपूर्वक पढ़ें।

### प्रयोगकर्ताओं के लिए सावधानियां

दवा को नंगे हाथों से न मिलायें। इसे एक लकड़ी की डंडी द्वारा मिलायें। इस खरपतवारनाशक को न ही सूँघें और न

**Antidote**

No specific antidote. Treat symptomatically and supportively.

**First Aid**

Remove the patient to the fresh air. Wash contaminated skin with plenty of soap and water. Remove contaminated clothes. If eyes are contaminated, flush eyes thoroughly with water for atleast 15 minutes and refer to doctor. In case of poisoning by ingestion, victim should be induced to vomit by giving tablespoon of salt in warm water. Repeat till vomit fluid is clear. If necessary, give gastric lavage with 5% sodium bicarbonate solution. In emergency take the patient to the nearest hospital.

**Symptoms**

Respiratory distress, abnormal movement, convulsion may occur. Eye contact may initially cause eye irritation with discomfort, tearing or blurring of vision. Repeated dermal exposures may lead to skin irritation with discomfort or rash.

**Recommendations**

It is recommended for pre emergence control of sedges and broad leave weeds like cyperus iria, cyperus difformis, fimbristylis miliacea, alternanthera sessile, caesulia axillaris, cynotis culcullata, ludwigia parviflora, marsilea quadrifoliata, monochoria vaginalis, of transplanted rice.

**Manufactured By**

<b>Exp. Date</b>	खत्म होने की _____ तारीख
<b>Net Content / Volume</b>	शुद्ध भार, _____ आयतन
<b>Max. Retail Price</b>	अधिकतम _____ खुदरा मूल्य

ही स्पर्श करें। इस खरपतवारनाशक को खाद्य पदार्थ तथा पशु आहार से दूर रखें। दवा को उपयोग में लाते समय टोपी, दस्ताने, जूते, चश्मा, सम्पूर्ण शरीर को ढकने वाले कपड़े इत्यादि पहनें। उपयोग के समय खाना, पीना तथा धुम्रपान करना मना है। इसके उपयोग पश्चात हाथों को साबुन और पानी से धोयें। दूषित कपड़ों को बदल डालें। उपयोग पश्चात खाली डिब्बों को नष्ट कर दें।

**विष नाशक**

कोई खास विषनाशक उपलब्ध नहीं है। लक्षणानुसार इलाज करें।

**प्राथमिक चिकित्सा**

रोगी को खुली हवा में लायें। दूषित त्वचा को साबुन और पानी द्वारा अच्छी तरह से धोयें और दूषित कपड़ों को बदल डालें। आँखों में चला गया हो तो आँखें स्वच्छ पानी से 15 मिनट तक धोयें अथवा तुरन्त डॉक्टर को बुलायें। यदि विष, निगल लिया गया हो तो रोगी को नमक युक्त उष्ण पानी पिलायें और उल्टी करा कर पेट साफ करें। आवश्यकता पड़ने पर सोडियम बाईकारबोनेट द्वारा पेट साफ करें। अगर ज़रूरत हो तो मरीज़ को अस्पताल ले जायें।

**लक्षण**

साँस लेने में तकलीफ, लड़खड़ाना, ऐंठन जैसे लक्षण दिखाई

M/s NEXA CHEMICALS PRIVATE LIMITED

Village Sutana, Tehsil Madlauda, District Panipat, Haryana

**Manufacturer Premises Address**

VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT  
PANIPAT, HARYANA

दे सकते हैं। आँख के सम्पर्क में आने से आंख आना तथा धुंधला दिखाई दे सकता है। बार बार चर्म के सम्पर्क से जलन एवं खुजली हो सकती है।

**उपयोग**

इस खरपतवारनाशक का उपयोग रोपित धान में अग्रिम उदभवोपरान्त तथा मोथा जातीय और चौड़ी पत्ती वाले खरपतवार जैसे की जंगली धान, मोथा, ग्रहीन, आल्टरनेन्थरा सेसीली, केसुलिया एक्सील्थारीस, सायनोटीस कुकुलेटा, पानी की घास मारसिलिया क्वाड्रीफोलिएटा, नानका के नियंत्रण के लिए किया जाता है।

**निर्माता**

अंग्रेजी में लिखे अनुसार

**आयात कर्ता का उत्पादन परिसर**

अंग्रेजी में लिखे अनुसार

**Safety Pictograms / सुरक्षा चित्रलेख**

**Leaflet Details**

**CIR-266910/2023-Pyrazosulfuron ethyl (WP) (444)-309**  
**Pyrazosulfuron ethyl 10% WP**  
**(Systemic Herbicide)**

Pyrazosulfuron ethyl [ethyl-5-(4,6-dimethoxypyrimidin-2-yl-carbamoyl sulfamoyl)-1-methylpyrazole-4-carboxylate] is a selective, systemic and pre emergence herbicide which effectively controls the various weeds of transplanted rice.

**Recommendation**

Crop(s)	Common Name of Pest	Dosage/HA		Dilution in Water (L)	Waiting Period between last spray to harvest (days)	Re-entry after each Application (In Hours)
		AI (kg)	Formulation (kg)			
Transplanted Rice	Cyperus iria, Cyperus difformis, Fimbristylis miliacea, Ludwigia parviflora, Monochoria vaginalis,	0.01-0.015	0.1-0.15	500-600	95	

**Direction Of Use**

METHOD OF APPLICATION: As per the recommendation, mix the pesticide and water at right dosage and spray. Spray by using high volume sprayer, viz. Knapsack sprayer fitted with herbicide nozzle. Use 500 to 600 litres of water per hectare. Before spraying the pesticide, it's suspension should be mixed thoroughly with a wooden log

**Time of Application**

Spray should be given, before emergence of weeds, at three to seven days after transplanting of rice.

**Precautions**

Do not mix with bare hands. Use a wooden stick for stirring during preparation of spray mixtures. Avoid breathing concentrate or spray mist. Avoid skin contact, keep away from foodstuff and animal feed. Use protective clothings such as full trouser, full sleeve shirt, cap, boots, goggles, handgloves, apron and face shield. Do not chew, eat, drink or smoke during application. Wash hands with soap and water, after use. Change the contaminated clothes. Destroy empty containers after use.

**Symptoms Of Poisoning**

Respiratory distress, abnormal movement, convulsion may occur. Eye contact may initially cause eye irritation with discomfort, tearing or blurring of vision. Repeated dermal exposures may lead to skin irritation with discomfort or rash.

**First Aid**

Remove the patient to the fresh air. Wash contaminated skin with plenty of soap and water. Remove contaminated clothes. If eyes are contaminated, flush eyes thoroughly with water for atleast 15 minutes and refer to doctor. In case of poisoning by ingestion, victim should be induced to vomit by giving tablespoon of salt in warm water. Repeat till vomit fluid is clear. If necessary, give gastric lavage with 5% sodium bicarbonate solution. In emergency take the patient to the nearest hospital.

**Phytotoxicity**

**Antidote**

No specific antidote. Treat symptomatically and supportively.

**Disposal Of Used Container**

- 1) Packages or surplus materials and washing from the machines and containers should be disposed off in a safe manner so as to prevent environmental or water pollution.
- 2) The used packages should not be left outside to prevent their re-use.
- 3) Packages should be broken and buried away from habitation or source of water.

**Storage Conditions**

- 1) The packages containing herbicides shall be stored in separate rooms or premises away from the rooms or premises used for storing other articles or shall be kept in separate almirahs under lock and key depending upon the quantity and nature of the herbicides.
- 2) The rooms or premises meant for storing herbicides shall be well-built, dry, well-lit and ventilated and of sufficient dimension.

**Chemical Composition**

S.No	Ingredient	Description	Weight
1	Pyrazosulfuron ethyl Technical	(Purity 97%)	10.309 % min.
2	(Sodium salt of Lignosulphonic acid)	Wetting agent	2.000 % max.
3	(Aryl sulphonic acid formaldehyde condensate)	Dispersing agent	5.000 % max.
4	(Welson-S)	Inert filler	82.691 % max.
Total			100 % w/w

**Manufactured By**

M/s NEXA CHEMICALS PRIVATE LIMITED

Village Sutana, Tehsil Madlauda, District Panipat, Haryana

**Manufacturer Premises Address**

VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT, HARYANA

## पत्रक विवरण

CIR-266910/2023-Pyrazosulfuron ethyl (WP) (444)-309

पाईराज़ोसल्फ्युरान ईथाईल 10% घुलनशील चूर्ण  
(अंतर्प्रवाही खरपतवारनाशक)

पाईराज़ोसल्फ्युरान ईथाईल [ ईथाईल-5-{4,6-डायमिथोक्सी पायरीमिडीन-2-इलकारबामाईल सल्फामईल}-1-मिथाईल पाईराज़ोल-4-कारबोक्सिलेट], एक चुनिंदा, अन्तर्वाही एवं अग्रिम उदभवोपरान्त खरपतवारनाशक है, जो रोपित धान के खरपतवारों को असरदार ढंग से नियंत्रण करता है।

## उपयोग

फ़सल	कीट के नाम	प्रति हैक्टेयर मात्रा		पानी की मात्रा (लीटर)	अन्तिम छिड़काव तथा फसल काटने के बीच अन्तराल (दिनों में)	पुनः प्रवेश की अवधि प्रत्येक छिड़काव के बाद (घंटे)
		स. तत्व (कि.ग्रा.)	संरचना (कि.ग्रा.)			
रोपित धान	सायपरस इरिया (छत्तरीवाला मोथा), सायपरस डिफारमिस (मारफला), फिम्ट्रीसटायलिस मिलीएशिया (वोगी), मोनोकोरिया वैजिनेलिस, लुडविजिया परविफ्लोरा (महानली)	0.01-0.015	0.1-0.15	500-600	95	

## उपयोग के लिए दिशा-निर्देश

संस्तुति अनुसार, उचित मात्रा में दवा और पानी का अच्छी तरह मिश्रण कर, उच्च आयतन वाले छिड़काव यन्त्र (नैपसैक स्प्रेयर) खरपतवार युक्त नोज़ल, द्वारा छिड़काव करें। एक हेक्टर में 500 से 600 लीटर पानी का उपयोग करें। किसी स्थान पर दोहरा छिड़काव न करें।

## प्रयोग का समय

खरपतवारनाशक का छिड़काव खरपतवार उगने से पहले तथा धान रोपने के बाद तीन से सात दिनों के अंदर करें।

## प्रयोगकर्ताओं के लिए सावधानियां

दवा को नंगे हाथों से न मिलायें। इसे एक लकड़ी की डंडी द्वारा मिलायें। इस खरपतवारनाशक को न ही सूँघें और न ही स्पर्श करें। इस खरपतवारनाशक को खाद्य पदार्थ तथा पशु आहार से दूर रखें। दवा को उपयोग में लाते समय टोपी, दस्ताने, जूते, चश्मा, सम्पूर्ण शरीर को ढकने वाले कपड़े इत्यादि पहनें। उपयोग के समय खाना, पीना तथा धुम्रपान करना मना है। इसके उपयोग पश्चात हाथों को साबुन और पानी से धोयें। दूषित कपड़ों को बदल डालें। उपयोग पश्चात खाली डिब्बों को नष्ट कर दें।

### विष के लक्षण

साँस लेने में तकलीफ, लड़खड़ाना, ऐंठन जैसे लक्षण दिखाई दे सकते हैं। आँख के सम्पर्क में आने से आंसू आना तथा धुंधला दिखाई दे सकता है। बार बार चर्म के सम्पर्क से जलन एवं खुजली हो सकती है।

### प्राथमिक चिकित्सा

रोगी को खुली हवा में लायें। यदि विष, निगल लिया गया हो तो रोगी को नमक युक्त उष्ण पानी पिलायें और उल्टी करा कर पेट साफ करें। आवश्यकता पड़ने पर सोडियम बाईकारबोनेट द्वारा पेट साफ करें। दूषित त्वचा को साबुन और पानी द्वारा अच्छी तरह से धोयें और दूषित कपड़ों को बदल डालें। आँखों में चला गया हो तो आँखें स्वच्छ पानी से 15 मिनट तक धोयें अथवा तुरन्त डॉक्टर को बुलायें। आवश्यकता पड़ने पर रोगी को निकट के अस्पताल में ले जाएं।

### पौधविशाक्तता

#### विष नाशक

कोई खास विषनाशक उपलब्ध नहीं है। लक्षणानुसार इलाज करें।

#### खाली डिब्बों का निपटारा

1. खाली डिब्बों, बची हुई दवा को ध्यानपूर्वक नष्ट करें, जिससे की वातावरण या पानी का स्रोत दूषित न हो।
2. खरपतवारनाशक के उपयोग के पश्चात खाली डिब्बों को, पुनःउपयोग के लिए बाहर न छोड़ें।
3. खाली डिब्बों को नष्ट कर, आबादी से दूर ज़मीन में गाड़ दें।

#### संग्रहण की शर्तें

1. खरपतवारनाशक डिब्बों का भंडारण, अलग कमरा या जगह या ऐसी जगह जहाँ अन्य वस्तु भंडारण न हो अथवा ताला बन्द अलमारियों में करें। खरपतवारनाशक को खाद्य पदार्थ से दूर रखें।
2. खरपतवारनाशक के भंडारण की जगह अच्छी तरह बनी हो, शीतल, शुष्क और हवादार हो तथा पर्याप्त लम्बी व चौड़ी हो, जैसे की वाष्प द्वारा प्रदूषण होने का डर न रहे।

#### रासायनिक संरचना

क्रमांक	घटक	विवरण	वज़न
1	पाईराज़ोसल्फयुरान ईथाईल टेक्निकल	(शुद्धता 97.0%)	10.309 % न्यू.
2	(लिंगनोसल्फोनेट के सोडियम साल्टस)	वेटिंग एजंट	2.000 % अधि.
3	(अरिल सल्फोनिक एसिड आफ़ फ़ोरमलडिहाईड कन्डेनसेट)	डिसपर्सिंग एजंट	5.000 % अधि.
4	(वेसलोन-एस)	ईनर्ट फ़िलर	82.691 % अधि.
कुल			100 % w/w

#### निर्माता

अंग्रेजी मे लिखे अनुसार

उत्पादन परिसर

अंग्रेजी मे लिखे अनुसार

(M): 94168-02304 , 99920-00023

GSTIN NO:06AAFCN2931D1ZU

## **NEXA CHEMICALS PVT.LTD.**

Village : Sutana, Teh – Madlouda, Dist.- Panipat (132103)

Email : [nexachemicals@gmail.com](mailto:nexachemicals@gmail.com)

### **Process (Liquid Formulations)**

Addition of raw material



Addition of solvent or water



Mixing



Addition of Emulsifier;



Mixing (Liquid Grinding If Required)



Manual Packaging Dispatch

For Nexa.Chemicals Pvt. Ltd.

Anil Kumar   
Director

(M): 94168-02304 , 99920-00023

GSTIN NO:06AAFCN2931D1ZU

## **NEXA CHEMICALS PVT.LTD.**

Village : Sutana, Teh – Madlouda, Dist.- Panipat (132103)

Email : [nexachemicals@gmail.com](mailto:nexachemicals@gmail.com)

### **Process (Powder Formulations)**

Addition of raw material



Grinding, if required



Addition of China Clay



Mixing



Manual Packaging Dispatch

For Nexa.Chemicals Pvt. Ltd.

Anil Kumar  
Director

(M): 94168-02304 , 99920-00023

GSTIN NO:06AAFCN2931D1ZU

## **NEXA CHEMICALS PVT.LTD.**

Village : Sutana, Teh – Madlouda, Dist.- Panipat (132103)

Email : [nexachemicals@gmail.com](mailto:nexachemicals@gmail.com)

# Process (Granular Formulations)

Addition of river sand



Addition of technical pesticide



Addition of dye and Emulsifier (mixing is on)



Manual Packaging Dispatch

For Nexa.Chemicals Pvt. Ltd.

Anil Kumar  
Director



**Haryana State Pollution Control Board**  
**SCO-55, Sec.25, HUDA, Panipat Ph. 0180-2672037 Email:-**  
**hspcbopr@gmail.com**



**From: Industry Id - 16PIT3360023**

M/s. Anil Kumar

Partner

VPO Sutana Tehsil Madlauda Panipat

**To**

The Member Secretary,

Haryana State Pollution Control Board,

Panipat

Sir

I/We hereby apply for authorisation/renewal of authorisation under the Sub-rule (1) of Rule 6 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

1 a)	Name and address of the unit and location of the activity	Nexa Chemicals Pvt Ltd VPO Sutana Tehsil Madlauda Panipat
b)	Name of the Occupier of the facility /Operator of disposal facility	Anil Kumar
c)	Designation	Partner
d)	Mobile No	9416802304
e)	e-mail Id	nexachemicals@gmail.com
f)	Authorization Type Applied For	Fresh
g)	Authorisation required for	Generation,Collection,Storage,Reception,Re use
h)	Capital Investment of Unit	46.61 Lakhs
i)	Category	ORANGE
j)	Scale of Industry	Small
k)	Year of Commissioning	2017
2	Nature and quantity of Hazardous waste handled in T/Annum (or) KL/Annum	

Name of Process	Name of Hazardous Waste (Category No)	Detail/Reason of Subclasses/Basel no.	Quantity	Waste Type	Waste Storage	Waste Disposal	Source of generation of waste	Physical status	Quantity stored at any time	Quantity accumulated as on 31st March
Handling of Hazardous chemicals and wastes	Empty barrels/containers/liners contaminated with hazardous chemicals/wastes		0.400 T/Annunum	Recyclable	Storage Room	Authorized Recyclers	Empty Barrels	Solid	0.400 T	0 T
Production, and formulation of pesticides including stock-piles	Process wastes/residues		0.100 T/Annunum	Incinerable	Empty Plastic Chemical Container	Pre-processors-GEPIL, Ranipet	Formulation of pesticides	Solid	0.100 T	0 T
Purification and treatment of exhaust air, water and waste water from the ..... treatment plants (CETP's)	Chemical sludge from waste water treatment		0.100 T/Annunum	Landfillable	Plastic Bags	Pre-processors-GEPIL, Ranipet	ETP Plant	Solid	0.100 T	0 T
3 a)	Year of commissioning and commencement of Production?									
b)	Whether the industry works 1 shift/2 shifts/round the clock?					one shift				

4	<p>Provide copy of the Emergency Response Plan (ERP) which should address procedures for dealing with emergency situations (viz. Spillage or release or fire) as specified in the guidelines of Central Pollution Control Board. Such ERP shall comprise the following, but not limited to:</p> <p>Containing and controlling incidents so as to minimise the effects and to limit danger to the persons, environment and property;</p> <p>Implementing the measures necessary to protect persons and the environment;</p> <p>Description of the actions which should be taken to control the conditions at events and to limit their consequences, including a description of the safety equipment and resources available;</p> <p>Arrangements for training staff in the duties which they are expected to perform;</p> <p>Arrangements for informing concerned authorities and emergency services; and</p> <p>Arrangements for providing assistance with off-site mitigatory action.</p> <p>(To be attached separately)</p>	Attached
5	<p>Provide undertaking or declaration to comply with all provisions including the scope of submitting bank guarantee in the event of spillage, leakage or fire while handling the hazardous and other waste</p> <p>(To be attached separately)</p>	Attached

**Place:****Signature of the Applicant****Date:****Name and Designation****Enclosures :**

1. Copy of Consent to Establish (CTE) granted by the Board.
2. Copy of valid Consent to Operate (CTO) under Water Act, 1974 and Air Act, 1981 granted by the Board.
3. Occupier/Authorized person Certificate issued by the Management of the applicant industry.
4. Process flow sheet indicating equipment details, inputs and outputs (raw materials, chemicals, products, by-products, wastes, emissions, waste water etc.) - (refer column no. 1 (b) of part B of application form).
5. Membership of CHWTSDF.



**Haryana State Pollution Control Board**  
SCO-55, Sec.25, HUDA, Panipat Ph. 0180-2672037 Email:-  
hspcbropr@gmail.com



No. :HWM/PIT/2024/67815656

DT: 03/09/2024

To

M/s Nexa Chemicals Pvt Ltd  
VPO Sutana Tehsil Madlauda Panipat  
Panipat

**Sub: Grant of Authorization under Hazardous and Other Wastes(Management & Transboundary Movement) Rules, 2016**

- Reference of application:67815656 dated: 03/09/2024
- Anil Kumar of Nexa Chemicals Pvt Ltd is hereby granted an authorization for generation, collection, storage, transportation, reception on the premises situated at VPO Sutana Tehsil Madlauda Panipat

Details of Authorization

S.No.	Name of process and Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity
1	Handling of Hazardous chemicals and wastes, Empty barrels/containers/liners contaminated with hazardous chemicals/wastes	Sent to authorised Recycler	0.4 T/Annum
2	Production, and formulation of pesticides including stock-piles, Process wastes/residues	Sent to GEPIL	0.1 T/Annum
3	Purification and treatment of exhaust air, water and waste water from the ..... treatment plants (CETP's), Chemical sludge from waste water treatment	Sent to GEPIL	0.1 T/Annum

- The authorization shall be valid for a period of 22/07/2024 to 31/03/2028
- The authorization is subject to the following general and specific conditions :-

(i)

- (ii) **1. Unit will handover ETP Sludge only to the Authorized Vendor. 2. That the unit will comply with all the provisions of Hazardous Waste Rules . 3. That unit will submit annual return on form IV before 30th June of every year 4. That the Authorization so granted shall become invalid in case of violation of any of the above / any law of the land 5 Unit shall renew its agreement with Service Provider on the Expiry of same. 6. The authorization is granted without prejudice to the action taken against the unit by the board for the past violation made by the unit under HOWM Rules. 6 The unit will deposit the Environment Compensation imposed by the Board for the past violation made by the unit. 7 Unit will not manufacture pesticide even as intermediate products.**

**Regional Officer Panipat  
For Haryana State Pollution Control Board**

Conditions of Authorization:

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorised change in personnel equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorization.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. An application for the renewal of an authorization shall be made as laid down under these Rules.
8. Any other conditions for compliance as per the guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.
9. Annual return shall be filed by June 30 th for the period ensuring 31 st March of the year.

BHUPINDER  
SINGH  
Regionally Officer Panipat

Digitally signed by BHUPINDER  
SINGH  
Date: 2024.09.03 11:06:40,+05'30'

**For Haryana State Pollution Control Board**



**DEPARTMENT OF AGRICULTURE  
AND FARMERS  
WELFARE, HARYANA**



**FORM III  
LICENSE TO MANUFACTURE INSECTICIDES  
[See sub-rule(3) of rule 9]**

**1. License Number : TA/PP/DA/201718/164**

**Date of Grant :**

**License to manufacture insecticide(s) in the premises situated at VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT, HARYANA , PANIPAT, Madlauda, Sutana (23) , 132105 is granted to M/S Nexa Chemicals Pvt Ltd , VILLAGE SUTANA, TEHSIL MADLAUDA,, PANIPAT, HARYANA , Panipat ,Haryana**

Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
1	Thiamethoxam 25% WG	CIR-135593/2016-Thiamethoxam(WG) (369) -546	03-03-2017	
2	Buprofezin 25% SC	CIR-135591/2016-Buprofezin (SC) (369)-426	03-03-2017	
3	Clodinafop propargyl 15%WP	CIR-135589/2016-Clodinafop Propargyl (WP) (369)-225	03-03-2017	
4	Thiamethoxam 30% FS	CIR-135590/2016-Thiamethoxam(FS)(369) -545	03-03-2017	
5	Diafenthiuron 50% WP	CIR-135592/2016-Diafenthiuron(WP)(369) -261	03-03-2017	
6	Lambda Cyhalothrin 2.5% EC	CIR-137892/2017-Lambda Cyhalothrin (EC) (374)-513	04-08-2017	
7	Bifenthrin 10% EC	CIR-137891/2017-Bifenthrin(EC)(374)-522	04-08-2017	
8	Clodinafop Propagyl 9% + Metribuzin 20% WP	CIR-137894/2017-Clodinafop Propagyl + Metribuzin (WP) (374)-18	04-08-2017	
9	Cypermethrin 10% E.C.	CIR-137890/2017-Cypermethrin(EC)(374)-678	04-08-2017	
10	Cypermethrin 25% EC	CIR-137889/2017-Cypermethrin (EC)(374) -677	04-08-2017	
11	Lambda Cyhalothrin 4.9% Capsule Suspension	CIR-137893/2017-Lambda-cyhalothrin (Capsule Suspension) (374)-514	04-08-2017	
12	Lambda Cyhalothrin 5% EC	CIR-137895/2017-Lambdacyhalothrin (EC) (374) -515	04-08-2017	
13	Lambda Cyhalothrin 10% WP	CIR-137896/2017-Lambdacyhalothrin (WP) (374)-516	04-08-2017	
14	Imidacloprid 17.8% SL	CIR-137897/2017-Imidacloprid (SL)(374)-1388	04-08-2017	
15	Imidachloprid 30.5% SC	CIR-137898/2017-Imidacloprid (SC) (374)-1389	04-08-2017	
16	Imidacloprid 48% FS	CIR-137899/2017-Imidacloprid (FS) (374)-1390	04-08-2017	
17	Imidacloprid 70% WG	CIR-137900/2017-Imidacloprid (WG)(374) -1391	04-08-2017	
18	Fipronil 0.3% GR	CIR-137902/2017-Fipronil (GR) (374)-982	04-08-2017	
19	Fipronil 5% SC	CIR-137903/2017-Fipronil (SC) (374)-983	04-08-2017	
20	Fipronil 40% + Imidacloprid 40% WG	CIR-137904/2017-Fipronil + Imidacloprid (WG) (374) -984	04-08-2017	
21	Thiamethoxam 12.6% + Lambda Cyhalothrin 9.5% ZC	CIR-137905/2017-Thiamethoxam + Lambda-Cyhalothrin (ZC) (374)-695	04-08-2017	
22	Pendimethalin 38.7% CS	CIR-138827/2017-Pendimethalin(CS)(375) -513	04-08-2017	
23	Metribuzin 70% WP	CIR-138828/2017-Metribuzin (WP)(375)-246	04-08-2017	
24	Pendimethalin 30% EC	CIR-138829/2017-Pendimethalin(EC) (375) -514	04-08-2017	
25	Cartap Hydrochloride 4% GR	CIR-139478/2017-Cartap Hydrochloride (GR) (375)-632	04-08-2017	

**Licensing Officer, Haryana (Panchkula)**

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**DEPARTMENT OF AGRICULTURE  
AND FARMERS  
WELFARE, HARYANA**



**FORM III  
LICENSE TO MANUFACTURE INSECTICIDES  
[See sub-rule(3) of rule 9]**

**1. License Number : TA/PP/DA/201718/164**

**Date of Grant :**

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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
26	Cartap Hydrochloride 50% SP	CIR-139482/2017-Cartap Hydrochloride (SP) (375)-633	04-08-2017	
27	Cartap Hydrochloride 75% SG	CIR-139498/2017-Cartap Hydrochloride (SG)(375)-634	04-08-2017	
28	Carbendazim 46.27% SC	CIR-139509/2017-Carbendazim (SC)(375)-802	04-08-2017	
29	Butachlor 50% EW	CIR-139592/2017-Butachlor (EW) (375)-319	04-08-2017	
30	Paraquate dichloride 24% SL	CIR-139601/2017-Paraquat (SL)(375)-326	04-08-2017	
31	Atrazine 50% WP	CIR-139600/2017-Atrazine (WP)(375)-294	04-08-2017	
32	Fenobucarb (BPMC) 50% EC	CIR-139627/2017-Fenobucarb (B.P.M.C.) (EC) (375)-9	04-08-2017	
33	Chlorpyrifos 50% EC	CIR-140078/2017-Chlorpyrifos (EC)(375)-860	04-08-2017	
34	Chlorpyriphos 20% EC	CIR-140052/2017-Chlorpyriphos(EC)(375) -857	04-08-2017	
35	Acetamiprid 20% SP	CIR-140054/2017-Acetamiprid (SP)(375)-341	04-08-2017	
36	Tricyclazole 75% WP	CIR-140055/2017-Tricyclazole (WP)(375) -334	04-08-2017	
37	Fipronil 4% + Acetamiprid 4% SC	CIR-140077/2017-Fipronil + Acetamiprid (SC) (375)-1115	04-08-2017	
38	Chlorpyriphos 50% + Cypermethrin 5% EC	CIR-140051/2017-Chlorpyriphos + Cypermethrin (EC) (375)-387	04-08-2017	
39	Chlorpyriphos 10% GR	CIR-140053/2017-Chlorpyriphos(GR)(375) -388	04-08-2017	
40	Tricyclazole 18% + Mancozeb 62% WP	CIR-145016/2018-Tricyclazole + Mancozeb (WP) (379)-452	12-03-2018	
41	Sulphur 80% WDG	CIR-145014/2018-Sulphur (WDG) (379)-785	12-03-2018	
42	Mancozeb 75% WP	CIR-145017/2018-Mancozeb (WP) (379)-453	12-03-2018	
43	Carbendazim 12% + Mancozeb 63% WP	CIR-145015/2018-Carbendazim + Mancozeb (WP) (379)-945	12-03-2018	
44	Quinalphos 25% EC	CIR-145002/2018-Quinalphos (EC) (379)-294	12-03-2018	
45	Validamycin 3% L	CIR-145010/2018-Validamycin (L) (379)-245	12-03-2018	
46	Emamectin Benzoate 1.9% EC	CIR-145006/2018-Emamectin Benzoate (EC) (379)-577	12-03-2018	
47	Emamectin Benzoate 5% SG	CIR-145011/2018-Emamectin Benzoate (SG) (379)-578	12-03-2018	
48	Dichlorvos 76% EC	CIR-145007/2018-Dichlorvos (EC) (379)-264	12-03-2018	
49	Tebuconazole 25.9% EC	CIR-145009/2018-Tebuconazole (EC) (379)-506	12-03-2018	
50	Tebuconazole 2% DS	CIR-145003/2018-Tebuconazole (DS) (379)-505	12-03-2018	

**Licensing Officer, Haryana (Panchkula)**

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**DEPARTMENT OF AGRICULTURE  
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WELFARE, HARYANA**



**FORM III  
LICENSE TO MANUFACTURE INSECTICIDES  
[See sub-rule(3) of rule 9]**

**1. License Number : TA/PP/DA/201718/164**

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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
51	Sulfosulfuron 75% + Metsulfuron Methyl 5% WG	CIR-142602/2017-Sulfosulfuron + Metsulfuron methyl (WG) (377)-176	12-03-2018	
52	Metsulfuron Methyl 20% WP	CIR-145012/2018-Metsulfuron methyl (WP) (379)- 290	12-03-2018	
53	Imazethapyr 10% SL	CIR-145008/2018-Imazethapyr (SL) (379)-258	12-03-2018	
54	Gibberellic acid 0.186% SP	CIR-145005/2018-Gibberellic acid (SP) (379)-468	12-03-2018	
55	Gibberellic Acid 0.001% L	CIR-145004/2018-Gibberellic Acid (L) (379)-467	12-03-2018	
56	Buprofenzin 15% + Acephate 35% WP	CIR-142060/2017-Buprofenzin + Acephate (WP) (377)-512	12-03-2018	
57	Hexaconazole 5% SC	CIR-142070/2017-Hexaconazole (SC) (377)-743	12-03-2018	
58	Ammonium Salt of Glyphosate 71% SG	CIR-142062/2017-Ammonium Salt of Glyphosate (SG) (377)-880	12-03-2018	
59	Glyphosate 41% SL	CIR-142064/2017-Glyphosate (SL) (377)-881	12-03-2018	
60	Pretilachlor 37% EW	CIR-142065/2017-Pretilachlor (EW) (377)-568	12-03-2018	
61	Monocrotophos 36% SL	CIR-142069/2017-Monocrotophos (SL) (377)-265	12-03-2018	
62	Thiophanate Methyl 70% WP	CIR-142067/2017-Thiophanate Methyl (WP) (377)- 212	12-03-2018	
63	Sulfosulfuron 75% WG	CIR-142061/2017-Sulfosulfuron (WG) (377)-173	12-03-2018	
64	Propiconazole 25% EC	CIR-142068/2017-Propiconazole (EC) (377)-390	12-03-2018	
65	Pretilachlor 50% EC	CIR-142063/2017-Pretilachlor (EC) (377)-567	12-03-2018	
66	Acephate 75 % SP	CIR-142066/2017-Acephate (SP) (377)-738	12-03-2018	
67	Carbendazim 50% WP	CIR-141068/2017-Carbendazim (WP) (377)-841	12-03-2018	
68	Phorate 10% CG	CIR-145013/2018-Phorate (CG) (379)-174	30-08-2019	
69	Carbofuran 3% CG	CIR-139580/2017-Carbofuran (CG) (375)-176	30-08-2019	
70	THIAMETHOXAM 0.9 % + FIPRONIL 0.2% GR	CIR-177187/2021-THIAMETHOXAM + FIPRONIL (GR) (423)-2598	21-06-2021	
71	AZOXYSTROBIN 11.5% + MANCOZEB 30% w/w WP	CIR-177188/2021-AZOXYSTROBIN + MANCOZEB (WP) (423)-1169	21-06-2021	
72	Tebuconazole 10% + Sulphur 65% WG	CIR-177189/2021-Tebuconazole + Sulphur (WG) (423)-1462	21-06-2021	

**Licensing Officer, Haryana (Panchkula)**

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**FORM III  
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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
73	Azoxystrobin 12.5% + Tebuconazole 12.5% SC for indigenous manufacture	CIR-177190/2021-Azoxystrobin + Tebuconazole (SC) (423)-1170	21-06-2021	
74	Azoxystrobin 18.2% w/w + Difenoconazole 11.4% w/w SC for indigenous manufacture	CIR-177191/2021-Azoxystrobin + Difenoconazole (SC) (423)-1171	21-06-2021	
75	Azoxystrobin 23% SC for indigenous manufacture	CIR-177192/2021-Azoxystrobin (SC) (423)-1172	21-06-2021	
76	Tebuconazole 5.36% w/w FS for Indigenous Manufacture	CIR-177193/2021-Tebuconazole (FS) (423)-1463	21-06-2021	
77	TEBUCONAZOLE 38.39% SC	CIR-177194/2021-TEBUCONAZOLE (SC) (423)-1464	21-06-2021	
78	AZOXYSTROBIN 16.7 % + TRICYCLAZOLE 33.3% SC	CIR-177195/2021-AZOXYSTROBIN + TRICYCLAZOLE (SC) (423)-1173	21-06-2021	
79	TEBUCONAZOLE 6.7% + CAPTAN 26.9% W/W SC	CIR-177196/2021-TEBUCONAZOLE + CAPTAN (SC) (423)-1465	21-06-2021	
80	MANCOZEB 40 % + AZOXYSTRONIN 7 % W/W OS	CIR-177197/2021-MANCOZEB + AZOXYSTRONIN (OS) (423)-953	21-06-2021	
81	Propiconazole 13.9% w/w + Difenoconazole 13.9% w/w EC	CIR-177198/2021-Propiconazole + Difenoconazole (EC) (423)-875	21-06-2021	
82	Difenoconazole 25% EC	CIR-177199/2021-Difenoconazole (EC) (423)-353	21-06-2021	
83	Azoxystrobin 11% + Tebuconazole 18.3% w/w SC	CIR-177200/2021-Azoxystrobin + Tebuconazole (SC) (423)-1174	21-06-2021	
84	AZOXYSTROBIN 7.1% + PROPICONAZOLE 11.9 % W/W SE	CIR-177201/2021-AZOXYSTROBIN + PROPICONAZOLE (SE) (423)-1175	21-06-2021	
85	Azoxystrobin 8.3% + Mancozeb 66.7% WG for indigenous manufacture	CIR-177202/2021-Azoxystrobin + Mancozeb (WG) (423)-1176	21-06-2021	
86	Difenoconazole 3% WS	CIR-177203/2021-Difenoconazole (WS) (423)-354	21-06-2021	
87	EMAMECTIN BENZOATE 3.0% + THIAMETHOXAM 12.0% WG	CIR-176624/2021-EMAMECTIN BENZOATE + THIAMETHOXAM (WG) (421)-1874	21-06-2021	
88	Diafenthiuron 40.1% + Acetamiprid 3.9% WP	CIR-172929/2020-DIAFENTHIURON + ACETAMIPRID (WP) (414)-756	21-06-2021	

**Licensing Officer, Haryana (Panchkula)**

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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
89	Fenobucarb (BPMC) 20% + Buprofezin 5% SE for Indigenous Manufacture	CIR-172930/2020-Fenobucarb (BPMC) + Buprofezin (SE) (414)-184	21-06-2021	
90	Fipronil 4% w/w + Thiamethoxam 4% w/w SC for indigenous manufacture	CIR-177114/2021-Fipronil + Thiamethoxam (SC) (421)-3551	21-06-2021	
91	Sulphur 40% SC	CIR-172931/2020-Sulphur (SC) (414)-1720	21-06-2021	
92	Metalaxyl 8% + Mancozeb 64% WP	CIR-177204/2021-Metalaxyl + Mancozeb (WP) (423)-703	21-06-2021	
93	THIAMETHOXAM 75% W/W SG	CIR-176623/2021-THIAMETHOXAM (SG) (421)-2569	21-06-2021	
94	Sulphur 55.16% SC	CIR-172932/2020-Sulphur (SC) (414)-1721	21-06-2021	
95	Pendimethalin 30% + Imazethapyr 2% EC	CIR-172927/2020-Pendimethalin + Imazethapyr (EC) (413)-1272	21-06-2021	
96	Tricyclazole 45% + Hexaconazole 10% WG for indigenous manufacture	CIR-176621/2021-Tricyclazole + Hexaconazole (WG) (418)-690	21-06-2021	
97	Propiconazole 10.7% + Tricyclazole 34.2% SE	CIR-172926/2020-Propiconazole + Tricyclazole (SE) (413)-822	21-06-2021	
98	HEXACONAZOLE 5% + VALIDAMYCIN 2.5% SC	CIR-172921/2020-HEXACONAZOLE + VALIDAMYCIN (SC) (411)-1508	21-06-2021	
99	Captan 70%+ Hexaconazole 5% WP	CIR-176620/2021-Captan + Hexaconazole (WP) (418)-460	21-06-2021	
100	Imidacloprid 18.5% + Hexaconazole 1.5% FS for Indigenous Manufacture	CIR-172928/2020-Imidacloprid + Hexaconazole (FS) (413)-3124	21-06-2021	
101	Emamectin Benzoate 1.5% + Fipronil 3.5% SC for indigenous manufacture	CIR-172917/2020-Emamectin Benzoate + Fipronil (SC) (411)-1709	21-06-2021	
102	Buprofezin 20% + Acephate 50% (w/w) WP for Indigenous Manufacture	CIR-172914/2020-Buprofezin + Acephate (WP) (411)-1171	21-06-2021	
103	Acetamiprid 0.4% + Chlorpyrifos 20% w/w EC	CIR-172913/2020-Acetamiprid + Chlorpyrifos (EC) (411)-784	21-06-2021	

**Licensing Officer, Haryana (Panchkula)**

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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
104	Propineb 70% WP	CIR-176622/2021-Propineb (WP) (418)-224	21-06-2021	
105	Oxyflourfen 23.5% E.C (w/w)	CIR-172923/2020-Oxyflourfen (EC) (411)-422	21-06-2021	
106	Metalaxyl 35% W.S.	CIR-172922/2020-Metalaxyl (WS) (411)-658	21-06-2021	
107	Imidacloprid 0.3% GR	CIR-172924/2020-Imidacloprid (GR) (413)-3123	21-06-2021	
108	Hexaconazole 75% WG	CIR-172925/2020-Hexaconazole (WG) (413)-1509	21-06-2021	
109	Fipronil 80% WG	CIR-172920/2020-Fipronil (WG) (411)-3278	21-06-2021	
110	FIPRONIL 18.87% W/W SC	CIR-172919/2020-FIPRONIL (SC) (411)-3277	21-06-2021	
111	Fipronil 0.6% w/w GR	CIR-172918/2020-Fipronil (GR) (411)-3276	21-06-2021	
112	DIAFENTHIURON 47.8% w/w SC	CIR-172916/2020-DIAFENTHIURON (SC) (411)-755	21-06-2021	
113	Captan 50% W.P.	CIR-172915/2020-Captan (WP) (411)-441	21-06-2021	
114	Acephate 95% SG (w/w)	CIR-172912/2020-Acephate (SG) (411)-1578	21-06-2021	
115	Ziram 27% S.C	CIR-166301/2019-Ziram (SC) (404)-139	21-06-2021	
116	2,4-D amine salt 58% S.L.	CIR-202132/2022-2,4-D amine salt (SL) (437)-999	06-10-2023	
117	2,4-D Ethyl Ester 38% E.C. (Having 2,4-D, Acid 34% w/w)	CIR-267895/2023-2,4-D Ethyl Ester (EC) (444)-476	06-10-2023	
118	Abamectin 1.9% EC	CIR-267808/2023-ABAMECTIN (EC) (444)-321	06-10-2023	
119	Acephate 50% + Fipronil 5% WDG	CIR-267858/2023-Acephate + Fipronil (WDG) (444)-93	06-10-2023	
120	Alphacypermethrin 10% EC	CIR-267900/2023-Alphacypermethrin (EC) (444)-331	06-10-2023	
121	Alphacypermethrin 10% SC	CIR-267766/2023-Alphacypermethrin (SC) (444)-489	06-10-2023	
122	Aluminium Phosphide 56% (f) Tablet	CIR-267124/2023-Aluminium Phosphide (Tablet) (444)-205	06-10-2023	
123	AZOXYSTROBIN 2.5% + THIOPHANATE METHYL 11.25% + THIAMETHOXAM 25% FS	CIR-266993/2023-Azoxystrobin + Thiophanate methyl + Thiamethoxam (FS) (444)-215	06-10-2023	
124	Azoxystrobin 4.8% w/w + Chlorothalonil 40.0% w/w SC	CIR-266968/2023-AZOXYSTROBIN + CHLOROTHALONIL (SC) (444)-211	06-10-2023	
125	Benfuracarb 3% GR	CIR-268021/2023-Benfuracarb (GR) (444)-50	06-10-2023	
126	Benfuracarb 40% EC	CIR-267048/2023-Benfuracarb (EC) (444)-26	06-10-2023	

**Licensing Officer, Haryana (Panchkula)**

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**DEPARTMENT OF AGRICULTURE  
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WELFARE, HARYANA**



**FORM III  
LICENSE TO MANUFACTURE INSECTICIDES  
[See sub-rule(3) of rule 9]**

**1. License Number : TA/PP/DA/201718/164**

**Date of Grant :**

**License to manufacture insecticide(s) in the premises situated at VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT, HARYANA , PANIPAT, Madlauda, Sutana (23) , 132105 is granted to M/S Nexa Chemicals Pvt Ltd , VILLAGE SUTANA, TEHSIL MADLAUDA,, PANIPAT, HARYANA , Panipat , Haryana**

Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
127	BIFENTHRIN 3% + CHLORPYRIPHOS 30% EC	CIR-267134/2023-BIFENTHRIN + CHLORPYRIPHOS (EC) (444)-174	06-10-2023	
128	BIFENTHRIN 8.8% CS	CIR-267909/2023-BIFENTHRIN (CS) (444)-92	06-10-2023	
129	Bispyribac sodium 10% w/v SC	CIR-202133/2022-Bispyribac sodium (SC) (437)- 318	06-10-2023	
130	BISPYRIBAC SODIUM 20% + PYRAZOSULFURON ETHYL 15% WDG	CIR-267050/2023-BISPYRIBAC SODIUM + PYRAZOSULFURON (WDG) (444)-205	06-10-2023	
131	Bromadiolone 0.005% R.B.	CIR-267832/2023-Bromadiolone (RB) (444)-73	06-10-2023	
132	Bromodiolone 0.25% CB	CIR-267818/2023-Bromodiolone (CB) (444)-64	06-10-2023	
133	Carbosulfan 25% EC	CIR-268092/2023-Carbosulfan (EC) (444)-190	06-10-2023	
134	Carbosulfan 6% G	CIR-267906/2023-Carbosulfan (G) (444)-93	06-10-2023	
135	Carboxin 37.5% + Thiram 37.5% WS	CIR-266964/2023-Carboxin + Thiram (WS) (444)-100	06-10-2023	
136	Carboxin 75% WP	CIR-267104/2023-Carboxin (WP) (444)-47	06-10-2023	
137	CARTAP HYDROCHLORIDE 4% + FIPRONIL 0.5% CG	CIR-266990/2023-CARTAP HYDROCHLORIDE + FIPRONIL(CG) (444)-168	06-10-2023	
138	Cartap hydrochloride 50% + Buprofezin 10% WP	CIR-267885/2023-Cartap hydrochloride + Buprofezin (WP) (444)-66	06-10-2023	
139	CHLORANTRANILIPROLE 0.4% w/w GR	CIR-267987/2023-CHLORANTRANILIPROLE (GR) (444)-354	06-10-2023	
140	Chlorantraniliprole 18.5% w/w SC	CIR-267044/2023-Chlorantraniliprole (SC) (444)-583	06-10-2023	
141	CHLORANTRANILIPROLE 4.3% w/w + ABAMECTIN 1.7% w/w SC	CIR-267119/2023-CHLORANTRANILIPROLE + ABAMECTIN (SC) (444)-199	06-10-2023	
142	CHLORANTRANILIPROLE 8.8% + THIAMETHOXAM 17.5% SC	CIR-267122/2023-CHLORANTRANILIPROLE + THIAMETHOXAM (SC) (444)-249	06-10-2023	
143	Chlorantraniliprole 9.3% + Lambdacyhalothrin 4.6% ZC	CIR-267763/2023-Chlorantraniliprole + Lambdacyhalothrin (ZC) (444)-250	06-10-2023	
144	Chlorimuron Ethyl 25% WP	CIR-267916/2023-Chlorimuron Ethyl (WP) (444)-223	06-10-2023	
145	Chlormequat Chloride 50% SOL.	CIR-267774/2023-Chlormequat Chloride (Sol) (444)-240	06-10-2023	
146	Chlorpropham 50% HN	CIR-267761/2023-Chlorpropham (HN) (444)-36	06-10-2023	

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**DEPARTMENT OF AGRICULTURE  
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**FORM III  
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[See sub-rule(3) of rule 9]**

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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
147	Clothianidin 50% WG	CIR-266715/2023-Clothianidin (WG) (444)-29	06-10-2023	
148	Cyantraniliprole 10.26% w/w OD	CIR-267047/2023-Cyantraniliprole (OD) (444)-93	06-10-2023	
149	CYANTRANILIPROLE 19.8% + THIAMETHOXAM 19.8% FS	CIR-266985/2023-CYANTRANILIPROLE + THIAMETHOXAM (FS) (444)-84	06-10-2023	
150	Deltamethrin 11% W/W EC	CIR-267977/2023-Deltamethrin (EC) (444)-439	06-10-2023	
151	DELTA METHRIN 2% w/w EW	CIR-266823/2023-DELTA METHRIN (EW) (444)-107	06-10-2023	
152	Deltamethrin 2.5 % FLOW	CIR-266943/2023-Deltamethrin (FLOW) (444)-195	06-10-2023	
153	Deltamethrin 2.8% EC	CIR-266937/2023-Deltamethrin (EC) (444)-390	06-10-2023	
154	Diafenthiuron 30% + Pyriproxyfen 8% SE	CIR-266973/2023-Diafenthiuron + Pyriproxyfen (SE) (444)-116	06-10-2023	
155	Dimethomorph 50% WP	CIR-267769/2023-Dimethomorph (WP) (444)-124	06-10-2023	
156	Dinotefuran 15% + Pymetrozine 45% WG	CIR-266956/2023-Dinotefuran + Pymetrozine (WG) (444)-227	06-10-2023	
157	DINOTEFURAN 20% W/W SG	CIR-267962/2023-DINOTEFURAN (SG) (444)-261	06-10-2023	
158	DINOTEFURAN 4% + ACEPHATE 50% SG	CIR-266975/2023-DINOTEFURAN + ACEPHATE (SG) (444)-110	06-10-2023	
159	Fenazaquin 10% + Bifenthrin 4% EC	CIR-268089/2023-Fenazaquin + Bifenthrin (EC) (444)-33	06-10-2023	
160	Fenpyroximate 5% SC	CIR-268084/2023-Fenpyroximate (SC) (444)-134	06-10-2023	
161	Fonicamid 50% WG	CIR-267905/2023-Fonicamid (WG) (444)-211	06-10-2023	
162	Flubendiamide 0.7% GR	CIR-266810/2023-FLUBENDIAMIDE (GR) (444)-123	06-10-2023	
163	Flubendiamide 19.92% + Thiacloprid 19.92% w/w SC for indigenous manufacture	CIR-267049/2023-Flubendiamide + Thiacloprid (SC) (444)-96	06-10-2023	
164	Flubendiamide 20% WG	CIR-266705/2023-FLUBENDIAMIDE (WG) (444)-201	06-10-2023	
165	Flubendiamide 3.5% + Hexaconazole 5% WG for indigeneous manufacture	CIR-266950/2023-Flubendiamide + Hexaconazole (WG) (444)-99	06-10-2023	
166	Flubendiamide 39.35 % m/m SC	CIR-267046/2023-Flubendiamide (SC) (444)-352	06-10-2023	

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**FORM III  
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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
167	Flubendiamide 4% w/w + Buprofenzin 20% w/w SC for indigenous manufacture	CIR-267798/2023-Flubendiamide + Buprofenzin (SC) (444)-81	06-10-2023	
168	Flubendiamide 8.33% + Deltamethrin 5.56% SC	CIR-268117/2023-FLUBENDIAMIDE + DELTAMETHRIN (SC) (444)-96	06-10-2023	
169	Flusilazole 40% EC	CIR-267903/2023-Flusilazole (EC) (444)-69	06-10-2023	
170	Forchlorfenuron( CPPU) 0.1% w/v liquid	CIR-267899/2023-Forchlorfenuron( CPPU) (liquid) (444)-143	06-10-2023	
171	Glufosinate Ammonium 13.5 % w/w SL	CIR-267898/2023-Glufosinate Ammonium (SL) (444)-208	06-10-2023	
172	IPA Salt of Glyphosate 54% SL for indigenous manufacture	CIR-268199/2023-IPA Salt of Glyphosate (SL) (444)-471	06-10-2023	
173	Kasugamycin 3% SL	CIR-268094/2023-Kasugamycin (SL) (444)-225	06-10-2023	
174	Kasugamycin 5% + Copper Oxychloride 45% WP	CIR-266977/2023-Kasugamycin + Copper Oxychloride (WP) (444)-104	06-10-2023	
175	Kresoxim-Methyl 44.3% w/w (500 g/l) SC	CIR-268126/2023-Kresoxim-Methyl (SC) (444)-151	06-10-2023	
176	Lufenuron 5.4% EC	CIR-268137/2023-Lufenuron (EC) (444)-166	06-10-2023	
177	Mepiquat Chloride 5 % Aqueous Solution	CIR-268069/2023-Mepiquat Chloride (Aqueous Solution) (444)-95	06-10-2023	
178	METAMITRON 700 g/l (60% w/w) SC	CIR-267997/2023-METAMITRON (SC) (444)-32	06-10-2023	
179	Metolachlor 50 % E C	CIR-268175/2023-Metolachlor (EC) (444)-59	06-10-2023	
180	Metsulfuron Methyl 10% w/w + Chlorimuron Ethyl 10% WP	CIR-267106/2023-Metsulfuron Methyl + Chlorimuron Ethyl (WP) (444)-243	06-10-2023	
181	Novaluron 5.25% + Emamectin Benzoate 0.9% W/W SC	CIR-267103/2023-NOVALURON + EMAMECTIN BENZOATE (SC) (444)-349	06-10-2023	
182	Novaluron 10% EC	CIR-267936/2023-Novaluron (EC) (444)-97	06-10-2023	
183	Novaluron 5.25% + Indoxacarb 4.5% w/w SC	CIR-267102/2023-Novaluron + Indoxacarb (SC) (444)-365	06-10-2023	
184	Oxadiargyl 80% W.P	CIR-267928/2023-Oxadiargyl (WP) (444)-74	06-10-2023	
185	Paclobutrazol 23% W/W SC	CIR-267969/2023-Paclobutrazol (SC) (444)-205	06-10-2023	

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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
186	PACLOBUTRAZOLE 40% SC	CIR-267954/2023-PACLOBUTRAZOLE (SC) (444)-386	06-10-2023	
187	Penconazole 10% EC	CIR-268060/2023-Penconazole (EC) (444)-62	06-10-2023	
188	PENDIMETHALIN 35% + METRIBUZIN 3.5% SE	CIR-267108/2023-PENDIMETHALIN + METRIBUZIN (SE) (444)-136	06-10-2023	
189	PENDIMETHALIN 38.4% + PYRAZOSULFURON ETHYL 0.85% ZC	CIR-267116/2023-PENDIMETHALIN + PYRAZOSULFURON ETHYL ( ZC) (444)-101	06-10-2023	
190	PENOXSULAM 1% + PENDIMETHALIN 24% w/w SE	CIR-267883/2023-PENOXSULAM + PENDIMETHALIN (SE) (444)-81	06-10-2023	
191	PENOXSULAM 2.67% w/w OD	CIR-266714/2023-PENOXSULAM (OD) (444)-103	06-10-2023	
192	Penoxsulam 21.7% SC	CIR-266712/2023-Penoxsulam (SC) (444)-118	06-10-2023	
193	PENOXULAM 0.97% + BUTACHLOR 38.8% SE	CIR-267118/2023-PENOXULAM + BUTACHLOR (SE) (444)-70	06-10-2023	
194	Picoxystrobin 22.52% SC for indigenous manufacture	CIR-266909/2023-Picoxystrobin (SC) (444)-126	06-10-2023	
195	Pinoxaden 5.1% EC for indigenous manufacture	CIR-266814/2023-Pinoxaden (EC) (444)-110	06-10-2023	
196	PRETILACHLOR 30.0% + PYRAZOSULFURON ETHYL 0.75% WG	CIR-267867/2023-PRETILACHLOR + PYRAZOSULFURON ETHYL (WG) (444)-131	06-10-2023	
197	Pretilachlor 6.0% + Pyrazosulfuron Ethyl 0.15% GR for indigenous manufacture	CIR-268074/2023-Pretilachlor + Pyrazosulfuron Ethyl (GR) (444)-146	06-10-2023	
198	Profenofos 40% + Fenpyroximate 2.5% EC	CIR-267794/2023-PROFENOFOS + FENPYROXIMATE (EC) (444)-90	06-10-2023	
199	Propaquizafop 2.5% + Imazethapyr 3.75% w/w ME	CIR-268064/2023-Propaquizafop + Imazethapyr (ME) (444)-67	06-10-2023	
200	Propargite 57% EC	CIR-266718/2023-Propargite (EC) (444)-296	06-10-2023	
201	PYMETROZINE 50% WG	CIR-267131/2023-PYMETROZINE (WG) (444)-471	06-10-2023	
202	PYRACLOSTROBIN 100% g/l CS	CIR-266906/2023-PYRACLOSTROBIN (CS) (444)-59	06-10-2023	
203	Pyraclostrobin 20% WG	CIR-266962/2023-Pyraclostrobin (WG) (444)-123	06-10-2023	
204	Pyrazosulfuron ethyl 10% WP	CIR-266910/2023-Pyrazosulfuron ethyl (WP) (444)-309	06-10-2023	

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Sr. No.	Particulars of the insecticide	Number Of Certificate Of Registration	Date of grant of License	Validity Of License
205	Pyriproxyfen 10% + Bifenthrin 10% w/w EC for indigenous manufacture	CIR-267132/2023-Pyriproxyfen + Bifenthrin (EC) (444)-322	06-10-2023	
206	PYRIPROXYFEN 5% + DIAFENTHIURON 25% SE	CIR-266822/2023-PYRIPROXYFEN + DIAFENTHIURON (SE) (444)-307	06-10-2023	
207	Pyriproxyfen 5% + Fenpropathrin 15% EC	CIR-266820/2023-Pyriproxyfen + Fenpropathrin (EC) (444)-119	06-10-2023	
208	Pyriproxyfen 5% + Fenpropathrin 15% EC	CIR-266820/2023-Pyriproxyfen + Fenpropathrin (EC) (444)-119	06-10-2023	
208	Pyriproxyfen 5% + Fenpropathrin 15% EC	CIR-266820/2023-Pyriproxyfen + Fenpropathrin (EC) (444)-119	06-10-2023	
208	Pyriproxyfen 5% + Fenpropathrin 15% EC	CIR-266820/2023-Pyriproxyfen + Fenpropathrin (EC) (444)-119	06-10-2023	
208	Pyriproxyfen 5% + Fenpropathrin 15% EC	CIR-266820/2023-Pyriproxyfen + Fenpropathrin (EC) (444)-119	06-10-2023	
209	Quinalofop Ethyl 10% EC	CIR-267875/2023-QUIZALOFOP ETHYL (EC) (444)-346	06-10-2023	
210	Quinalofop Ethyl 10% EC + Chlorimuron Ethyl 25% WP + Surfactant (0.2) Herbicide (Twin Pack) for indigenous manufacture	CIR-267913/2023-Quinalofop Ethyl + Chlorimuron Ethyl + Surfactant (0.2) Herbicide (Twin Pack) (444)-73	06-10-2023	
211	Quinalofop Ethyl 4% + Oxyfluorfen 6% EC	CIR-266811/2023-QUIZALOFOP ETHYL + OXYFLUORFEN (EC) (444)-150	06-10-2023	
212	QUIZALOFOP ETHYL 7.5% + IMAZETHAPYR 15 % EC	CIR-266722/2023-QUIZALOFOP ETHYL + IMAZETHAPYR (EC) (444)-174	06-10-2023	
213	Quinalofop-ethyl 5% w/w EC	CIR-268080/2023-QUIZALOFOP-ETHYL (EC) (444)-303	06-10-2023	
214	Sodium Acifluorfen 16.5% + Clodinafop-Propargyl 8% EC for indigenous manufacture	CIR-266709/2023-Sodium Acifluorfen + ClodinafopPropargyl (EC) (444)-84	06-10-2023	
215	Spinosad 45% SC	CIR-266944/2023-Spinosad (SC) (444)-298	06-10-2023	
216	Spiromesifen 22.9% SC	CIR-266952/2023-Spiromesifen (SC) (444)-135	06-10-2023	
217	Tebuconazole 50% + Trifloxystrobin 25% WG	CIR-266988/2023-Tebuconazole + Trifloxystrobin (WG) (444)-108	06-10-2023	
218	Tembotrione 34.4% w/w SC	CIR-266979/2023-Tembotrione (SC) (444)-104	06-10-2023	
219	Thiamethoxam 1.0% + Chlorantraniliprole 0.5% GR	CIR-266938/2023-THIAMETHOXAM + CHLORANTRANILIPROLE (GR) (444)-172	06-10-2023	
220	Thifluzamide 24 % SC	CIR-266967/2023-Thifluzamide (SC) (444)-236	06-10-2023	
221	THIOPHANATE METHYL 450 g/l + PYRACLOSTROBIN 50 g/l (w/v) FS	CIR-266954/2023-THIOPHANATE METHYL + PYRACLOSTROBIN (FS) (444)-63	06-10-2023	

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222	Tolfenpyrad 15%EC	CIR-268160/2023-Tolfenpyrad (EC) (444)-133	06-10-2023	
223	Triacantanol EC 0.05% Min.	CIR-199300/2022-Triacantanol (EC) (437)-1440	06-10-2023	
224	Triacantanol EW 0.1% Min.	CIR-199309/2022-Triacantanol (EW) (437)-1444	06-10-2023	
225	Triacantanol GR 0.05% Min.	CIR-199310/2022-Triacantanol (GR) (437)-1445	06-10-2023	
226	Zineb 75% WP	CIR-268143/2023-Zineb (WP) (444)-36	06-10-2023	

**Endorsement of Marketing Firms:**

Sr. No.	Particulars of the marketing firms	Unique no. of Insecticides	Date of endorsement	Validity Of Endorsement
1	German Pesticides India, Regd. Office at B-419, Green Field Colony, Faridabad (Haryana)	1,2,3,4,5	22-03-2017	31-12-2018
2	German Pesticides India, Regd. Office at B-419, Green Field Colony, Faridabad (Haryana)	1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18,19,20,21,22,23,24,25,26,27,28,29,30,31,32,33,34,35,36,37,38,39,40,41,42,43,44,45,46,47,48,49,50,51,52,53,54,55,56,57,58,59,60,61,62,63,64,65,66,67	12-03-2018	11-02-2021
3	Hokko Chemicals, Purkhas Road, Town Sonipat, 131001	ALL	13-09-2019	31-07-2021
4	German Pesticides India, Shop No 192, NAM, Panipat	ALL	16-04-2021	31-12-2026
5	M/s Coromandal Agro Chemicals, Village Namunda, Panipat, Haryana 132101	ALL	12-07-2021	01-06-2025
6	Hokko Chemicals, Purkhas Road, Town Sonipat, 131001	ALL	18-08-2021	30-04-2023

**2 .** The insecticide(s) shall be manufactured under the direction and supervision of the following expert staff: **Manoj Kumar , Chemist cum Production Manager and Quality Control**

**3 .** The license is subject to such conditions as may be specified in the rules for the time being in force under the Insecticides Act, 1968 as well as the conditions on the certificate of registration and others as stated below.

**Licensing Officer, Haryana (Panchkula)**

**NOTE:** This is system generated license copy and requires no signature or seal.



**DEPARTMENT OF AGRICULTURE  
AND FARMERS  
WELFARE, HARYANA**



**FORM III  
LICENSE TO MANUFACTURE INSECTICIDES  
[See sub-rule(3) of rule 9]**

**1. License Number : TA/PP/DA/201718/164**

**Date of Grant :**

**License to manufacture insecticide(s) in the premises situated at VILLAGE SUTANA, TEHSIL MADLAUDA, DISTRICT PANIPAT, HARYANA , PANIPAT, Madlauda, Sutana (23) , 132105 is granted to M/S Nexa Chemicals Pvt Ltd , VILLAGE SUTANA, TEHSIL MADLAUDA,, PANIPAT, HARYANA , Panipat , Haryana**

**Licensing Officer, Haryana**

**Panchkula**

**CONDITIONS**

1. This license shall be displayed in the prominent place in the premises for which the license is being issued and shall be produced for inspection as and when required by an Insecticide Inspector, Licensing officer or any other officer authorised by the Government in this regard.
2. Any change in the name of the expert staff, named in the license, shall forthwith be reported to the licensing officer.
3. The licensee shall scrupulously comply with each and every condition of registration of the insecticide (s), failing which the license is liable to be cancelled.
4. No insecticide shall be sold or exhibited for sale or distributed or issued for use in commercial pest control operations except in packages approved by the Registration Committee from time to time.
5. If the licensee wants to manufacture/sell, stock or exhibit for sale of distribute/stock and use for commercial pest control operations, any additional insecticide, he may apply to the licensing officer for addition in the licence for each such insecticide on payment of the prescribed fee.
6. For pest control operations an application for the renewal of the license shall be made as laid down in sub-rule (3A) of rule 10 of the Insecticides Rules, 1971
7. The license shall comply with the provisions of the Insecticides Act, 1968 and the rules made there under for the time being in force.
8. The license also authorizes the storage and stocking of insecticide (s) manufactured at the licensed premises, in the factory premises for sale by way of wholesale dealing by the licensee.
9. The license shall maintain the record of 'date expired insecticides' separately in the format as per Appendix A.
10. The license shall maintain the record of sale/distribution of insecticides in the format as per Appendix B and shall submit monthly return to the Licensing Officer.
11. The license shall maintain the stock register for technical and formulated products separately as per Appendix C1 and C2, respectively. (for manufacturer only).
12. The license shall submit the monthly return for technical grade and formulated insecticides separately as per Appendix D1 and D2, respectively. (for manufacturer only).
13. The licensee shall maintain a record of periodical medical examination of persons engaged in connection with insecticides as per Appendix E.
14. All the registers are to be kept under secured custody by the Licensee and shall be provided for scrutiny any time to the Insecticide Inspector, Licensing Officer or any other officer authorised by the Central Government and/or the State Government.
15. Any other condition (s) as specified by the licensing officer.

**Licensing Officer, Haryana (Panchkula)**

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**PESTICIDE FORMULATIONS REGISTERED FOR USE IN THE COUNTRY  
UNDER THE INSECTICIDES ACT, 1968**

(Updated on 31.03.2024)

**APPROVED FORMULATIONS OF SOLO PESTICIDES**

**A. INSECTICIDES**

<b>Sr. No.</b>	<b>Formulation registered</b>
1.	Abamectin 1.9% EC
2.	Acephate 75% SP
3.	Acephate 95% SG
4.	Acephate 97% DF
5.	Acetamiprid 20%SP
6.	Acequinocyl 15 % SC
7.	Afidopyropen 50g/LDC
8.	Allerthrin 0.02%Coil
9.	Allerthrin 0.05%Coil
10.	Allerthrin 0.2% Coil
11.	Allerthrin 0.5% Aerosol
12.	Allerthrin 0.5% Coil
13.	Allerthrin 3.6% LV
14.	Allerthrin 4%Mat
15.	Alphacypermethrin 0.1% RTU
16.	Alphacypermethrin 0.5% Chalk
17.	Alphacypermethrin 0.667% LLIN
18.	Alphacypermethrin 05% WP
19.	Alphacypermethrin10.00% EC
20.	Alphacypermethrin10.00% SC
21.	Aluminiumphosphide15% Tab(12gm)
22.	Aluminiumphosphide 56% Powder
23.	Aluminiumphosphide 56% Tab
24.	Aluminiumphosphide 6% Tab
25.	Aluminiumphosphide 77.5%GR
26.	BariumCarbonate 1%P
27.	Benfuracarb 03% GR
28.	Benfuracarb 40% EC
29.	Benzoate00.10 %w/w Gel

30.	Benzpyrimoxan10% SC
31.	Beta-cyfluthrin 02.45% SC
32.	Bifenazate 22.60% SC
33.	Bifenazate 50 % WP
34.	Bifenthrin 0.05% MC(8hrs)
35.	Bifenthrin 02.50% EC
36.	Bifenthrin 08% SC
37.	Bifenthrin 08.80% CS
38.	Bifenthrin 10% EC
39.	Bifenthrin 10%WP
40.	Brodifacoum 0.005 % w/w BB
41.	Broflanilide 20%SC
42.	Broflanilide 300 g/l SC
43.	Bromadiolone 00.005% RB
44.	Bromadiolone 00.25% CB
45.	Buprofezin 25% SC
46.	Buprofezin 70% DF
47.	Carbofuran 03% CG
48.	Carbosulfan 06% Granules
49.	Carbosulfan 25% DS
50.	Carbosulfan 25% EC
51.	CartapHydrochloride 04% Granules
52.	CartapHydrochloride 50%SP
53.	CartapHydrochloride 75%SG
54.	Chlorantraniliprole 00.40%GR
55.	Chlorantraniliprole18.50% SC
56.	Chlorantraniliprole 35 %WG
57.	Chlorantraniliprole 50% FS
58.	Chlorfenapyr 10 % SC
59.	Chlorfenapyr 240 g/l SC
60.	Chlorfluazuron 05.40%EC
61.	Chlorpyrifos 01.50% DP
62.	Chlorpyrifos 10% Granules
63.	Chlorpyrifos 20% EC
64.	Chlorpyrifos 50% EC
65.	Chlorpyriphos 02 %w/w EC

66.	Chlorpyrifos 75 % w/w WG
67.	Chlorpyrifos 19% ME
68.	ChlorpyrifosMethyl 40%EC
69.	Chromafenozide 80% WP
70.	Clothianidin 0.5% GR
71.	Clothianidin 50% WDG
72.	Coumatetralyl 0.037% Bait
73.	Coumatetralyl 0.75% Gel
74.	Cyantraniliprole 10.26% OD
75.	Cyclaniliprole 100 DC
76.	Cyclaniliprole 7.4 % SL
77.	Cyenoxyfen 30% SC
78.	Cyflumetofen 20% SC
79.	Cyfluthrin 05% EW
80.	Cyfluthrin 10% WP
81.	Cypermethrin 0.1% Aqueous
82.	Cypermethrin 0.25% DP
83.	Cypermethrin 03% Smoke Generator
84.	Cypermethrin 1% Chalk
85.	Cypermethrin 1% Dust
86.	Cypermethrin 10% EC
87.	Cypermethrin 25% EC
88.	Cyphenothrin 7.2% VP w/w (For use by pest control operators only)
89.	DDT 50% WP
90.	DDT 75% WP
91.	Deltamethrin 00.50% w/w Chalk
92.	Deltamethrin 01 % RTU
93.	Deltamethrin 01.25% w/w (01.00% w/v) EC
94.	Deltamethrin 01.80% EC
95.	Deltamethrin 02.50% Flow
96.	Deltamethrin 02.50% WP
97.	Deltamethrin 02.80% EC
98.	Deltamethrin 1.25% ULV
99.	Deltamethrin 11% w/w EC
100.	Deltamethrin 25 % Tablet
101.	Deltamethrin 55% mg/m <sup>2</sup> (impregnated bed net)

102.	Deltamethrin 25% WG
103.	Diafenthiuron 47.80% SC
104.	Diafenthiuron 50% WP
105.	Diflubenzuron 0.1% w/w Termite bait
106.	Diflubenzuron 02% GR
107.	Diflubenzuron 02% Tablets
108.	Diflubenzuron 25% WP
109.	Dimethoate 30% EC
110.	Dimpropridaz 120 g/L SL
111.	Dinotefuran 0.5% RB Gel
112.	Dinotefuran 20% SG
113.	Dinotefuran 70% WG
114.	D-transallethrin 0.1% Coil
115.	D-transallethrin 2% Mat
116.	D-transallethrin 21.97% Mos.Mat
117.	Emamectinbenzoate 01.90% EC
118.	Emamectinbenzoate 05% SG
119.	Ethion 50% EC
120.	Ethofenprox 10% EC
121.	Ethylene Dichloride and Carbon Tetra chloride mixture (EDCT mixture 3:1)
122.	Etoxazole 10% SC
123.	Fenazaquin 10% EC
124.	Fenazaquin 18.3% SC
125.	Fenitrothion 2% Spray
126.	Fenitrothion 20% OL
127.	Fenitrothion 40% WP
128.	Fenobucarb (BPMC) 50% EC
129.	Fenpropathrin 10% EC
130.	Fenpropathrin 10% EW
131.	Fenpropathrin 30% EC
132.	Fenpyroximate 05% EC
133.	Fenpyroximate 05% SC
134.	Fenvalerate 00.40% DP
135.	Fenvalerate 02% Conc.
136.	Fenvalerate 20% EC
137.	Fipronil 0.03% Gel

138.	Fipronil 0.05% GEL
139.	Fipronil 0.30% GR
140.	Fipronil 0.60%w/w GR
141.	Fipronil 0.6% WG
142.	Fipronil 0.8% WG
143.	Fipronil 2.92% EC
144.	Fipronil 5% SC
145.	Fipronil 18.87% w/w SC
146.	Fipronil 80% WG
147.	Flocoumafen 0.005% Block Bait
148.	Flonicamid 50% WG
149.	Fluazandolizine 41.15 % SC
150.	Flubendiamide 00.70% GR
151.	Flubendiamide 20% WG
152.	Flubendiamide 39.35% w/w SC
153.	Flufenoxuron 10% DC
154.	Flumite 20% SC/ Flufenzine 20% SC
155.	Flupyradifurone 17.09% w/w SL
156.	Flupyrimin 10%SC
157.	Flupyrimin 2%GR
158.	Fluvalinate 25% EC
159.	Fluxametamide 10% EC
160.	Hexythiazox 5.45% w/w EC
161.	Imidacloprid 0.03% w/w Gel
162.	Imidacloprid 0.30% GR
163.	Imidacloprid 2.15% w/w Gel
164.	Imidacloprid 17.1%w/w SL
165.	Imidacloprid 17.80% SL
166.	Imidacloprid 30.50% m/m SC
167.	Imidacloprid 48%FS
168.	Imidacloprid 70% WG
169.	Imidacloprid 70% WS
170.	Indoxacarb 14.50 % SC
171.	Indoxacarb 15.80 % EC
172.	Isocycloseram 9.2% w/w DC (Isocycloseram 10% DC)
173.	Isocycloseram 18.1% SC

174.	Lambda-cyhalothrin 0.50% Chalk
175.	Lambda-cyhalothrin 02.43% CS
176.	Lambda-cyhalothrin 02.50% EC
177.	Lambda-cyhalothrin 04.90% CS
178.	Lambda-cyhalothrin 5% EC
179.	Lambda-cyhalothrin 10% WP
180.	Lambda-cyhalothrin 9.7 % CS
181.	Lufenuron 05.40% EC
182.	Malathion 02% House Hold Spray
183.	Malathion 05% DP
184.	Malathion 25 % WP
185.	Malathion 50% EC
186.	Malathion 96% ULV
187.	Metaflumizone 22% SC
188.	Metaldehyde 2.5% DP
189.	Methoxyfenozide 21.8% w/w SC
190.	Methyl Bromide 98% w/w
191.	Metofluthrin 0.005% Mosquito coil (12 Hrs)
192.	Metofluthrin 0.005% Mosquito coil (7 Hrs)
193.	Metofluthrin 0.32% LV
194.	Milbemectin 01% EC
195.	Monocrotophos 15% SG
196.	Novaluron 08.80 % SC
197.	Novaluron 10% EC
198.	Oxydemeton-methyl 25% EC
199.	Permethrin 02.00% w/w for Import only (Olyset@Net)
200.	Permethrin 2.0% Aerosol
201.	Permethrin 25% EC
202.	Phenthoate 2% DP
203.	Phenthoate 50% EC
204.	Phosalone 04 % DP
205.	Phosalone 35 % EC
206.	Phosmet 50% WP
207.	Pirimiphosmethyl 50% EC
208.	Pirimiphos-methyl 01% Spray
209.	Prallethrin 0.04% Mosquito coil (11 Hrs)

210.	Prallethrin 0.04% Mosquitocoil(12Hrs)
211.	Prallethrin 0.04% Mosquitocoil(6Hrs)
212.	Prallethrin 0.5% Mosquitocoil
213.	Prallethrin 0.8% Redmosquitomat
214.	Prallethrin 0.8% Vaporizer
215.	Prallethrin 1.2% Mat
216.	Prallethrin 19% w/w VP
217.	Profenofos 50% EC
218.	Propargite 57 % EC
219.	Propetamphos 1% Spray
220.	Propoxur 01% Spray
221.	Propoxur 02% Bait
222.	Propoxur 20% EC
223.	Pymetrozine 50% WG
224.	Pyrethrin 0.20% Spray
225.	Pyribenzoxim 05 % w/w EC
226.	Pyridaben 20 % w/w WP
227.	Pyridalyl 10% EC
228.	Pyrifluinazon 20% WG
229.	Pyriproxyfen 0.50% GR
230.	Pyriproxyfen 10 % EC
231.	Pyriproxyfen 10% EW
232.	Quinalphos 01.50% DP
233.	Quinalphos 5 % Granules
234.	Quinalphos 20 % AF
235.	Quinalphos 25 % EC
236.	Quinalphos 25 % Gel
237.	Renofluthrin 0.025% w/w Mosquito Coil
238.	Renofluthrin 5% MUP
239.	S-Bioallethrin 2.4% Mat
240.	Spinetoram 11.70% SC
241.	Spinosad 02.50% SC
242.	Spinosad 45% SC
243.	Spiromesifen 22.90% SC
244.	Spirotetramat 15.31% w/w OD
245.	Sulfoxaflor 11.4% w/w SC

246.	Sulfoxaflor 21.8% w/wSC
247.	Temephos 50 % EC
248.	Tetraniliprole 18.18 %w/w SC
249.	Tetraniliprole 40.34%FS
250.	Thiacloprid 21.70% SC
251.	Thiamethoxam 0.01%w/w Gel Bait
252.	Thiamethoxam 25%WG
253.	Thiamethoxam 30 %FS
254.	Thiamethoxam 70%WS
255.	Thiamethoxam 75 % w/wSG
256.	Thiocyclam Hydrogen Oxalate 50%SP
257.	Thiodicarb 75% WP
258.	Tolfenpyrad 15% EC
259.	Transfluthrin 0.15% Mosquito coil
260.	Transfluthrin 0.03% Mos.Coil
261.	Transfluthrin 0.08% Aerosol
262.	Transfluthrin 0.88% Liquid Vaporiser
263.	Transfluthrin 1%EU
264.	Transfluthrin 1.2%LV
265.	Transfluthrin 1.6%LV
266.	Transfluthrin 12.0%AE
267.	Transfluthrin 20% MV Gel (30 days mat tray)
268.	Triflumezopyrim 10.6% SC
269.	Triflumezopyrim 20% WG
270.	Zinc Phosphide 01%bait (Household Product)
271.	Zinc Phosphide 80%Powder

### B. HERBICIDES

Sr No.	Formulation registered
272.	2,4-D Amine Salt 58%SL
273.	2,4-D Ethyl Ester 20% WP
274.	2,4-D Ethyl Ester 38% EC
275.	2,4-D Ethyl Ester 4.5% GR
276.	2,4-D Sodium Salt 80% min.
277.	Ametryn 80%WG
278.	Anilofos 18%EC
279.	Anilofos 2%G

280.	Anilofos 30%EC
281.	Atrazine 50%WP
282.	Azimsulfuron 50%DF
283.	BensulfuronMethyl 60%DF
284.	Bentazone 480 g/l SL
285.	BispyribacSodium10%SC
286.	Butachlor 5% GR
287.	Butachlor 50% EC
288.	Butachlor 50% EW
289.	Carfentrazone ethyl 40% DF
290.	Chlorimuron Ethyl 25% WP + Surfactant
291.	Cinmethylin10% EC
292.	Clethodim 25% EC
293.	Clodinafop propargyl 12.5% EC
294.	Clodinafop-propargyl 15% DF
295.	Clodinafop-propargyl 15% WP
296.	Clomazone 50%EC
297.	Cyhalofop-butyl 10%EC
298.	Dicamba 48% SL
299.	Diclofop-methyl 28% EC
300.	Diclosulam 84%WDG
301.	Diuron 80%WP
302.	Ethafluralin 35.65% EC (36% EC)
303.	Ethoxysulfuron15% WDG
304.	Fenoxaprop-p-ethyl 10%EC
305.	Fenoxaprop-p-ethyl 6.7%w/w EC
306.	Fenoxaprop-p-ethyl 9%w/w DF
307.	Fenoxaprop-p-ethyl 9.3%w/w EC
308.	Florpyrauxifen-benzyl 2.7% EC
309.	Fluazifop-p-butyl 13.4% EC
310.	Flucetosulfuron10% WG
311.	Fluchloralin 45%EC
312.	Flufenacet 60%DF
313.	Flumioxazin 50%SC
314.	Flurochloridone18.3%CS
315.	Fluroxypyrmeptyl 48% w/v(45.5% w/w) EC

316.	Fluthiacetmethyl 10.3%EC
317.	Glufosinate Ammonium13.5% SL
318.	Glufosinate Ammonium 50% WG
319.	Glyphosate 20.2% SL (IPASalt)
320.	Glyphosate 41% SL (IPASalt)
321.	Glyphosate 54% SL (IPASalt)
322.	Glyphosate Ammonium Salt 20% SL
323.	Glyphosate Ammonium Salt 5%SL
324.	Glyphosate Ammonium Salt 71%SG
325.	Glyphosate potassium salt 41.60% (equivalent to 54% SL w/v)
326.	Halosulfuron methyl 75% WG
327.	Haloxypop R Methyl 10.5%w/w EC
328.	Imazethapyr 10%SL
329.	Imazethapyr 10%SL+ Surfactant
330.	Imazethapyr 70% WG + Surfactant
331.	Ipfencarbazone 25% SC (22.81% w/w)
332.	Isoproturon 50% WP
333.	Isoproturon 75% WP
334.	MCPA,Aminesalt 40% WSC
335.	Metamifop 10%EC
336.	Metamitron 70%SC
337.	Methabenzthiazuron 70% WP
338.	Metolachlor 50%EC
339.	Metribuzin 70% WG
340.	Metribuzin70% WP
341.	Metsulfuron-methyl 20% WG
342.	Metsulfuron-methyl 20% WP
343.	Orthosulfamuron 50% WG
344.	Oxadiargyl 6%EC
345.	Oxadiargyl 80% WP
346.	Oxadiazon 25% EC
347.	Oxyflourfen 0.35%GR
348.	Oxyflourfen 23.5%EC
349.	Oxyfluorfen 20%DF
350.	Paraquatdichloride 24%SL
351.	Pendimethalin 30%EC

352.	Pendimethalin 38.7% CS
353.	Pendimethalin 5%Gr.
354.	Penoxsulam 2.67%OD
355.	Penoxsulam 21.7%SC
356.	Pinoxaden 5.1%EC
357.	Pretilachlor 30.7%EC
358.	Pretilachlor 37%EW
359.	Pretilachlor 50% EC
360.	Propanil 35%EC
361.	Propanil 80% DF
362.	Propaquizafop10%EC
363.	Pyrazosulfuron-ethyl 10%WP
364.	Pyrazosulfuron-ethyl 70%WDG
365.	Pyribenzoxim 5 % w/w EC
366.	PyrithiobacSodium10% EC
367.	Pyroxasulfone 85% WG
368.	Quinclorac 250 g/l SC
369.	Quizalofop-ethyl 10%EC
370.	Quizalofop-ethy 15%EC
371.	Quizalofop-p-tefury 14.41%EC
372.	Saflufenacil 70.0% WG
373.	Sulfentrazone 39.6% SC
374.	Sulfosulfuron 75% WG
375.	Tembotrione 34.4%SC
376.	Topramezone 336g/l w/v SC
377.	Triallate 50% EC
378.	Triasulfuron 20% WG

### C. PLANT GROWTH REGULATORS

Sr No.	Formulation registered
379.	1-Methylcyclopropene 3.3% VP(Vapour Releasing Product)
380.	AlphaNaphthyl AceticAcid 4.5%SL (Nasalt)
381.	ChlormequatChloride 50%SL
382.	Chlorpropham 50%HN
383.	Chlorpropham 55.37% w/w (624 g/l) HN
384.	Ethephon 10%Paste
385.	Ethephon 39% SL

386.	Forchlorfenuron(CPPU) 0.1%L
387.	Forchlorfenuron 0.12%EC
388.	Gibberellic Acid 0.001%L
389.	Gibberellic Acid 0.1%GR
390.	Gibberellic Acid 0.186%SP
391.	Gibberellic Acid 0.45%SL
392.	Gibberellic Acid 40% WSG
393.	Gibberellic Acid Technical 90 %w/w
394.	Hydrogen Cyanamide 49%AS
395.	Hydrogen Cyanamide 50%SL
396.	Mepiquat chloride 5% AS
397.	Nitrobenzene 20% w/w EW
398.	Paclobutrazol 23%SC
399.	Paclobutrazol 40%SC
400.	Prohexadione-Ca 10%WG
401.	Sodiumparanitrophenolate 0.3% SL
402.	Sodiumparanitrophenolate 1.8% SL
403.	Triacontanol 0.05%EC
404.	Triacontanol 0.05% w/w min.GR
405.	Triacontanol 0.1% EW
<b>D. FUNGICIDES</b>	
406.	Amisulbrom 17.7% (20% w/v) SC
407.	Aureofungin 46.15%SP
408.	Azoxystrobin 23%SC
409.	Bitertanol 25%WP
410.	Buprimate 26.7%EC
411.	Captan 50% WG
412.	Captan 50% WP
413.	Captan 75% WS
414.	Captan 75% WP
415.	Carbendazim 25% DS
416.	Carbendazim 46.27%SC
417.	Carbendazim 5%Gr
418.	Carbendazim 50% WP
419.	Carboxin 75% WP
420.	Carpropamid 27.8%SC

421.	Chlorothalonil 75% WP
422.	CopperHydroxide 46.1% WG
423.	CopperHydroxide 53.8% DF
424.	CopperHydroxide 77% WP
425.	CopperOxychloride 40% paste
426.	CopperOxychloride 50% WP
427.	CopperOxychloride 50% WG
428.	CopperOxychloride 56% OP
429.	CopperSulphate 2.62% SC
430.	Copper Sulphate Pentahydrate 23.99 % (Containing copper content 6 % w/v)
431.	Cyazofamid 34.5% SC
432.	Cyflufenamide 5% EW
433.	Cymoxanil 50% WP
434.	Difenoconazole 25% EC
435.	Difenoconazole 3% WS
436.	Dimethomorph 50% WP
437.	Dithianon 75% WP
438.	Dodine 40% SC
439.	Dodine 65% WP
440.	Edifenphos 50% EC
441.	Ethaboxam 40% SC
442.	Flusilazole 40% EC
443.	Fluxapyroxad 333g/IFS
444.	Fosetyl-Al 80% WP
445.	Hexaconazole 0.5% GR
446.	Hexaconazole 2% SC
447.	Hexaconazole 5% EC
448.	Hexaconazole 5% SC
449.	Hexaconazole 75% WG
450.	Iprobenfos(Kitazin)17% GR
451.	Iprobenfos(Kitazin) 48% EC
452.	Iprodione 50% WP
453.	Isoprothiolane 40% EC
454.	Kasugamycin 3% SL
455.	Kresoxim-methyl 44.3% (500g/l) SC
456.	LimeSulphur 22% SC

457.	Mancozeb 35% SC
458.	Mancozeb 75% WP
459.	Mancozeb 75% WG
460.	Mandipropamid 23.4%SC
461.	Meptyldinocap 35.7%EC
462.	Metalaxyl-M 31.8%ES
463.	Metalaxyl 35%WS
464.	Metiram 70% WG
465.	Metrafenone 500g/ISC
466.	Myclobutanil 10% WP
467.	Oxathiapipron 10.1%OD
468.	Oxycarboxin 20%EC
469.	Paclobutarzole 23% SC
470.	Paclobutrazole 40% SC
471.	Penconazole 10%EC
472.	Pencycuron 22.9%SC
473.	Penflufen 22.43% FS
474.	Picoxystrobin 22.52%SC
475.	Polyoxin D Zinc salt 5%SC
476.	Prochloraz 39.6%EC
477.	Propiconazole 25%EC
478.	Propineb 70% WP
479.	Pyraclostrobin 100g/l CS
480.	Pyraclostrobin 20% WG
481.	Pyriofenone 18% w/v SC (16.51% w/w)
482.	Sulphur 40%SC
483.	Sulphur 52%Flowable
484.	Sulphur 55.16%SC (800gm/L)
485.	Sulphur 80% WG
486.	Sulphur 80% WP
487.	Sulphur 85%DP
488.	Tebuconazole 2%DS
489.	Tebuconazole 25% WG
490.	Tebuconazole 25.9%EC
491.	Tebuconazole 38.39%SC
492.	Tebuconazole 5.36%FS

493.	Tebuconazole 5.4%(6.0% w/v)FS
494.	Tetraconazole 11.6%w/w(12.5% w/v)SL
495.	Tetraconazole 3.8%EW
496.	Thifluzamide 24%SC
497.	Thiophanate-methyl 41.7%SC
498.	Thiophanate-methyl 70%WG
499.	Thiophanate-methyl 70%WP
500.	Thiram 40%FS
501.	Thiram 75%WS
502.	Thiram 80% WP
503.	Triadimefon 25%WP
504.	Tribasic Copper Sulphate 34.5% SC
505.	Tricyclazole 70%WG
506.	Tricyclazole 75%WP
507.	Triflumizole 42.14% w/w SC
508.	Validamycin 3%L
509.	Zineb 75% WP
510.	Zineb 80% WP
511.	Ziram 27%SC
512.	Ziram 80% WP

**E: BIO-INSECTICIDES**

<b>Sr No.</b>	<b>Formulation registered</b>
513.	Azadirachtin 0.15% ECw/wMin. Neem Seed Kernel Based
514.	Azadirachtin 0.15%EC
515.	Azadirachtin 00.30%EC(3000PPM)Min. Neem Seed Kernel Based
516.	Azadirachtin 01.00% EC Min. Neem Based
517.	Azadirachtin 01.00%EC(10000PPM)Min.Neem Based
518.	Azadirachtin 00.03%ECMin. Neem Oil Based
519.	Azadirachtin 00.03% WSP (300PPM) Neem Oil Based
520.	Azadirachtin 05.00%w/w Min. Neem Extract Concentrates
521.	<i>Bacillusthuringiensis</i> var.galleriae1593MserotypeH595b,1.3%
522.	<i>Bacillusthuringiensis</i> var.4rustaki
523.	<i>Bacillusthuringiensis</i> var.4rustaki,serotypeH-39,3B,StrainZ-52
524.	<i>Bacillusthuringiensis</i> serovar4rustaki(3a,3b,3c)5.0% WPPotency55000SU
525.	<i>Bacillusthuringiensis</i> var.5rustaki 0.5% WPserotype3a,3b,3c,Strain DORBt-1, Potency9000 IU/mg min. U/s9(3b)

526.	<i>Bacillusthuringiensis</i> var.5rustaki 0.5% WPserotype3a,3b,3c,StrainDORBt-1; NAIMCC-B-01118, Potency13329IU/mgmin.U/s9(3b)
527.	<i>Bacillusthuringiensis</i> var.5rustaki 0.5% WPserotype3a,3b,3c,Strain DORBt-1, Potency16000IU/mgmin.
528.	<i>Bacillusthuringiensis</i> var.5rustaki2.5% AS
529.	<i>Bacillusthuringiensis</i> var.6rustaki StrainHD-1,serotype3a,3b,3.5% ESfor Import& repack.Potency17600IU/mg
530.	<i>Bacillusthuringiensis</i> var.6rustaki Serotype3a,3b,SAIIWGPotency:-53000 ; SU/mg,32000IU/mg
531.	<i>Bacillusthuringiensis</i> var.israelensisWP
532.	<i>Bacillusthuringiensis</i> var.israelensis,SerotypeH-14(VECTOBAC12AS) Potency1200ITU /MG
533.	<i>Bacillusthuringiensis</i> var.israelensis,SerotypeH-14(Vectobac12AS)potency 1200ITU/mg
534.	<i>Bacillusthuringiensis</i> var.israelensis5.0% AS(StrainVCRC-B-17,SerotypeH-14,Accession No.- MTCC5596
535.	<i>Bacillusthuringiensis</i> var.israelensis(H-14)5.0% AS
536.	<i>Bacillusthuringiensis</i> var.israelensis,SerotypeH-14,5% WPPotency2000ITU/mg
537.	<i>Bacillus thuringiensis</i> var. israelensis, Strain Designation- ABIL, Accession No.NAMICC-B01318(CFU Count- $4.8 \times 10^8$ ) Serotype H-14,5% WP Potency7000 ITU/mg
538.	<i>Bacillusthuringiensis</i> var.sphaericus1593MserotypeH59 5b
539.	<i>Bacillusthuringiensis</i> var.israelensis12% AS(Vectobac)
540.	<i>Bacillusthuringiensis</i> var.israelensis00.50% WP
541.	<i>Bacillusthuringiensis</i> var.israelensis05.00% WP
542.	<i>Bacillusphaericus</i> 1593MserotypeH595b,1.3%flowableconcentratePotency 13000IU/mg
543.	<i>Beauveriabassiana</i> 1.15% WP
544.	<i>Beauveriabassiana</i> 1.15% WP.( $1 \times 10^8$ /gmmin)StrainBB-ICAR-RJP,Accession No–MCC1022
545.	<i>Beauveriabassiana</i> 1.15% WP(Strain:BB –5372,own R&DIsolete)
546.	<i>Beauveriabassiana</i> 1.15% WP( $1 \times 10^8$ /gmmin)Strain ICAR,ResearchComplex, Umiam,Meghalaya,AccessionNo–NAIMCC-F-03045
547.	<i>Beauveriabassiana</i> 1.15% WP( $1 \times 10^8$ /gmmin)AccessionNo –NAIMCC-F-03045,StrainNo.NBAIM,MAU.
548.	<i>Beauveriabassiana</i> 1.15% WP( $1 \times 10^8$ /spores/ml)StrainBCRL,AccessionNo– BCRLBbpx-6892
549.	<i>Beauveriabassiana</i> 1.0% WP,Strain No:NBRI–9947( $1 \times 10^8$ CFU/gmMin.)
550.	<i>Beauveriabassiana</i> 1.0% WP( $1 \times 10^9$ CFU/gmmin),StrainNo.IPL/BB/MI/01
551.	<i>Beauveriabassiana</i> 1.0% WP( $1 \times 10^8$ CFU/gmmin),StrainNo.SVBPU/CSP/Bb-10,AccessionNo.ITCC-7520
552.	<i>Beauveriabassiana</i> 5.0% WP,( $1 \times 10^8$ CFU/gmmin)StrainIARI, Accession No. ITCC-7353
553.	<i>Beauveriabassiana</i> 5.0% SC, Strain: NBAII,Bangalore ,Accession No.ITCC- 7102
554.	<i>Beauveriabassiana</i> 5.0% ASstrain:BB-AAU-RJPAccessionNo.MCC–1024
555.	<i>Beauveriabassiana</i> 1.15% WP( $1 \times 10^8$ /gmmin)AccessionNo–NAIMCC-F- 03048
556.	<i>Beauveriabassiana</i> 10.00% SC

557.	<i>Beauveria bassiana</i> 1.5% Liquid Formulation (CFU count $10 \times 10^8$ ) Accession No. MTCC-5171
558.	<i>Beauveria bassiana</i> 1.15% WP ( $1 \times 10^6$ CFU/gmmin)
559.	<i>Metarhiziumanisopliae</i> 1.0% WP ( $1 \times 10^8$ CFU/gmmin) Strain No. IPL/KC/44 (Own R&D Isolate), Accession No. 6895
560.	<i>Metarhiziumanisopliae</i> 1.15% WP ( $1 \times 10^8$ CFU/gmmin) Accession No. MTCC-5173
561.	<i>Metarhiziumanisopliae</i> 1.15% WP ( $1 \times 10^8$ CFU/gmmin) Strain No. AAI, Allahabad, Accession No. NAIMCC-F-03037.
562.	<i>Metarhiziumanisopliae</i> 10% GR (CFU count $1 \times 10^8$ /gm.min.) Strain BCRL-Me, Accession No. ITCC 6911
563.	NPV of <i>Helicoverpa armigera</i> 0.5% AS, ( $1 \times 10^9$ POB/ml Min.)
564.	NPV of <i>Helicoverpa armigera</i> 2.0% AS, ( $1 \times 10^9$ POB count/mlmin) Biological Insecticide
565.	Nuclear Polyhedrosis Virus of <i>Helicoverpa armigera</i> 0.43% AS ( $1 \times 10^9$ POB/ml)
566.	Nuclear Polyhedrosis Virus of <i>Helicoverpa armigera</i> 0.43% AS, Strain No. BIL/HV-9 ( $1 \times 10^9$ POB/ml Min.)
567.	Nuclear Polyhedrosis Virus of <i>Helicoverpa armigera</i> 2.0% AS, Strain No. GBS/HNPV-01 ( $1 \times 10^9$ POB/ml Min.)
568.	Nuclear Polyhedrosis Virus of <i>Helicoverpa armigera</i> 2.0% AS, Strain No. NBRI-8821 ( $1 \times 10^9$ POB/ml Min.)
569.	Nuclear Polyhedrosis Virus of <i>Helicoverpa armigera</i> 2.0% AS, Strain No. IBH-17268 ( $1 \times 10^9$ POB/ml Min.)
570.	Nuclear Polyhedrosis Virus of <i>Helicoverpa armigera</i> 2.0% AS, Strain No. BIL/HV-9 POB ( $1 \times 10^9$ POB/ml Min.)
571.	Nuclear Polyhedrosis Virus of <i>Helicoverpa armigera</i> 2.0% AS, Strain No. IBL-17268
572.	Nuclear Polyhedrosis Virus of <i>Spodopteralitura</i> 0.5% AS, ( $1 \times 10^9$ POB/ml Min.)
573.	<i>Paecilomyces lilacinus</i> 0.15% WP
574.	PB Rope L
575.	<i>Pseudomonas fluorescens</i> 1.0% WP (Strain No. IIHR-PF-2, Accession No. ITCC-B0034)
576.	<i>Trichoderma harzianum</i> 1.0% WP (Strain No. IIHR-TH-2 Accessions No. ITCC 6888)
577.	<i>Trichoderma harzianum</i> 1.5% WP (Strain No. IIHR-TV-5 Accessions No. ITCC 6889)
578.	<i>Trichoderma viride</i> 1.5% WP (Strain No. IIHR-TV-5 Accessions No. ITCC 6889)
579.	<i>Verticillium chlamydosporium</i> 1.0% WP, ( $2 \times 10^6$ CFU/gmmin) Strain -IIHR-VC-3 Accession No -ITCC-6898
580.	<i>Verticillium lecanii</i> 1.15% WP, ( $1 \times 10^8$ CFU/gmmin) Strain -ASMEGH-VL Accession No -MCC-1028
581.	<i>Verticillium Lecanii</i> 1.50% Liquid Formulation, ( $1 \times 10^8$ CFU/ml.min.) Strain -T Stanes VI-1, Accession No - MTCC-5172
582.	<i>Verticillium lecanii</i> 3.0% AS, (strain: Accession No. MCC-1127, Strain No. MPKV /Biocontrol/RVN/VL-01
583.	<i>Verticillium lecanii</i> 5.0% SC, ( $1 \times 10^8$ CFU/gmMin.) Strain -Own Red Isolate, Strain No. VI-17874, MTCC No. 5716
584.	<i>Verticillium lecanii</i> 5.0% SC, (Strain: Accession No. NFCCI-2638

## F: BIO-FUNGICIDES

Sr No.	Formulation registered
585.	<i>Ampelomycesquisqualis</i> 2.0% WP(Aq-1MTCC-5683)
586.	<i>Bacillusubtilis</i> 1.0% WP(CPBT15,MTCC5527)
587.	<i>Bacillusubtilis</i> 1.15% A.S
588.	<i>Bacillusubtilis</i> 1.5% LF(Bs-1,MTCC25072)
589.	<i>Bacillusubtilis</i> 1.5% A.S.(BIL,BS-168)
590.	<i>Bacillusubtilis</i> 1.5% A.S.(KTSBMTCC5786)
591.	<i>Bacillusubtilis</i> 2.0% A.S.(IPL/BS/09,MTCC-5728)
592.	<i>Pseudomonasflourescens</i> 1.5% LF(PF-1,MTCCNo.5671)
593.	<i>Pseudomonasfluorescens</i> 0.5% W.P.(TNAUPF1ITCCBE-0005)
594.	<i>Pseudomonasfluorescens</i> 1.0% W.P.(IIHR-PF-2, ITCCB-0034)
595.	<i>Pseudomonasfluorescens</i> 1.0% W.P.(IPL/PS-01,MTCC-5727)
596.	<i>Pseudomonasfluorescens</i> 1.5% A.S.(AS-AAIF,MCC2539)
597.	<i>Pseudomonasfluorescens</i> 1.5% WP
598.	<i>Pseudomonasfluorescens</i> 1.75% WP(PF-1MTCCNo.5671)
599.	<i>Pseudomonasfluorescens</i> 2.0% A.S.(IPL/PS-01)
600.	<i>Trichodermaharzianum</i> 0.5% WS(T-39)
601.	<i>Trichodermaharzianum</i> 1.0% WP(Th3,ITCC-5593)
602.	<i>Trichodermaharzianum</i> 1.0% W.P.(IIHR-Th-2,ITCC-6888)
603.	<i>Trichodermaharzianum</i> 2.0% A.S.(IPL/VT/1026893)
604.	<i>Trichodermaharzianum</i> 2.0% WP (NBRI-1055)
605.	<i>Trichodermaharzianum</i> 5.0% SC(ITCC-7111)
606.	<i>Trichoderma harzianum</i> 5.0% WP
607.	<i>Trichodermaressei</i> 3.0% WP(CSR-T-3,NAIMCC-SF-0030)
608.	<i>Trichodermaviride</i> 0.50% W.P.
609.	<i>Trichodermaviride</i> 1.0% AS(TV-AAU-RJP,MCC-1013)
610.	<i>Trichodermaviride</i> 1.0% W.P.(Tv-1,ITCC-6914)
611.	<i>Trichodermaviride</i> 1.00% W.P.(IPL/VT/101)
612.	<i>Trichodermaviride</i> 1.00% W.P.(T-14)
613.	<i>Trichodermaviride</i> 1.5% LF(Tv-1,MTCC-5170)
614.	<i>Trichodermaviride</i> 1.5% W.P.(IIHR-Tv-5,ITCC-6889)
615.	<i>Trichodermaviride</i> 2% W.P.(BHU, NAIMCC-F-02976)
616.	<i>Trichodermaviride</i> 5% LF(NAIM-F-03034)

**FORMULATIONS OF COMBINATION OF PESTICIDES**

**A. INSECTICIDES**

<b>Sr No.</b>	<b>Formulation registered</b>
617.	Acephate 25%+ Fenvalerate 3% EC
618.	Acephate 45%+ Cypermethrin 5% DF
619.	Acephate 50%+ Bifenthrin 10% WDG
620.	Acephate 50%+ Fiproni 15% WDG
621.	Acephate 50%+ Imidacloprid 1.8% SP
622.	Acetamiprid 0.4%+ Chlorpyriphos 20% EC
623.	Acetamiprid 1.1%+ Cypermethrin 5.5% EC
624.	Acetamiprid 20% + Chlorantraniliprole 20% WG
625.	Acetamiprid 25% + Bifenthrin 25% WG
626.	Alphacypermethrin 75 g/l + Teflubenzuron 75 g/l SC
627.	Benzpyrimoxan 10% + Pymetrozine 20% WG
628.	Benzpyrimoxan 15% + Fipronil 10% SC
629.	Benzpyrimoxan 10.0 % + Thiamethoxam 3.3 % SC
630.	Betacyfluthrin 8.49%+Imidacloprid1 9.81% OD
631.	Bifenthrin 2.5% + Acetamiprid 2.1% ME
632.	Bifenthrin 10% + Thiamethoxam 5% SC
633.	Bifenthrin 3% + Chlorpyriphos 30% EC
634.	Bifenthrin 8%+ Clothianidin 10% SC
635.	Buprofezin 20%+ Acephate 50% WP
636.	Buprofezin 20%+ Acetamiprid 2% WP
637.	Buprofezin 22.0%+ Fipronil 3.0% SC
638.	Buprofezin 23.1%+ Fipronil 3.85% SC
639.	Buprofezin 9.0%+ Acephate 24.0% WP
640.	Buprofezin 15%+ Acephate 35% WP
641.	Cartap hydrochloride 25% + Emamectin benzoate 1% SG
642.	CartapHydrochloride 4.0%+ Fipronil 0.50% GC
643.	Cartaphydrochloride 50%+ Buprofezin 10% WP
644.	CartapHydrochloride 7.5% w/w+ EmamectinBenzoate 0.25%w/w GR
645.	Cartap hydrochloride 7.5% + Chlorantraniliprole 0.4% GR
646.	Chlorantraniliprole 0.50%+ Thiamethoxam 1% GR
647.	Chlorantraniliprole 4.3%+ Abamectin 1.7% SC
648.	Chlorantraniliprole 8.8%+ Thiamethoxam17.5% SC
649.	Chlorantraniliprole 9.3% + Lambdacyhalothrin 4.6% ZC

650.	Chlorpyrifos 16% + Alphacypermethrin 1% EC
651.	Chlorpyrifos 50% + Cypermethrin 5% EC
652.	Chlorpyrifos 50% + Cypermethrin 5% WG
653.	Clothianidin 3.5% + Pyriproxyfen 8% SE
654.	Cyantraniliprole 16.9% + Lufenuron 16.9% SC
655.	Cyantraniliprole 7.3% + Diafenthiuron 36.4% SC
656.	Cyantraniliprole 10 % + Pymetrozine 50 % WG
657.	Cyantraniliprole 19.8% + Thiamethoxam 19.8% FS
658.	Cyclanilide 2.10% + MepiquatChloride 8.40% SC
659.	Cyfluthrin 0.025% + Tranfluthrin 0.04% Aerosol
660.	Cypermethrin10% + Indoxacarb 10% SC
661.	Cypermethrin 3% + Quinalphos 20% EC
662.	Deltamethrin 0.02% + Allethrin 0.13% EC
663.	Deltamethrin 0.05% + Allethrin 0.04% EC
664.	Deltamethrin 0.15% + Piperonyl 0.55% EC
665.	Deltamethrin 0.15%+Fipronil 0.55% EC
666.	Deltamethrin 0.72% + Buprofezin 5.65% EC
667.	Deltamethrin 2.5% + D-trans-allethrin 2.0% EC
668.	Diafenthiuron 30% + Pyriproxyfen 8% SE
669.	Diafenthiuron 40% + Spinetoram 5% SC
670.	Diafenthiuron 47.0% + Bifenthrin 9.4% SC
671.	Diafenthiuron 48.0% + Dinotefuran 8.0% WG
672.	Diflubenzuron 20% + Deltamethrin 2% SC
673.	Dimethoate 20% + Cypermethrin 3% EC
674.	Dinotefuran 11% + Pymetrozine 36% WG
675.	Dinotefuran 15% + Pymetrozine 45% WG
676.	Dinotefuran 4% + Acephate 50% SG
677.	Dinotefuran 5% + Ethion 50% EC
678.	D-trans-allethrin 0.1% + Permethrin 0.03% + Imiprothoin 0.02% Aerosol
679.	Emamectin benzoate 1.1% + Diafenthiuron 30% SC
680.	EmamectinBenzoate1.5% + Fipronil 3.5% SC
681.	EmamectinBenzoate1.5% + Profenofos 35% WDG
682.	Emamectin benzoate 2.2% + Permethrin 15.3% SC
683.	EmamectinBenzoate 5% + Lufenuron 40% WG
684.	Emamectin benzoate 3.5% + Lambda cyhalothrin 5% WP
685.	Emamectin benzoate 3.8% + Thiamethoxam 20% WDG

686.	Ethion 40% + Cypermethrin 5% EC
687.	Ethiprole 10.7% + Pymetrozine 40% WG
688.	Ethiprole 40% + Imidacloprid 40% WG
689.	Etofenprox 6% + Diafenthiuron 25% WG
690.	Etoxazole 6 % + Abamectin 1.5 % SC
691.	Fenazaquin10% + Bifenthrin 4% EC
692.	Fenobucarb 20% + Buprofezin 5% SE
693.	Fenobucarb 22.5% + Buprofezin 11.25% + Acephate 2.5% ME
694.	Fipronil 10% + Diafenthiuron 30% WG
695.	Fipronil 15% + Deltamethrin 2.5% SC
696.	Fipronil 15%+ Flonicamid 15% WDG
697.	Fipronil 2.50% + Propargite 35.00% SE
698.	Fipronil 4%+ Acetamiprid 4% w/w SC
699.	Fipronil 4%+ Thiamethoxam 4% w/w SC
700.	Fipronil 40%+ Imidacloprid 40% WG
701.	Fipronil 15 % + Imidacloprid 5 % SC
702.	Fipronil 5% + Buprofezin 20% SC
703.	Fipronil 15 % + Chlorantraniliprole 5 % SC
704.	Fipronil 7% + Hexythiazox 2%w/wSC
705.	Fipronil 8% + Pymetrozine 35% WG
706.	Flubendiamide19.92% + Thiacloprid19.92%SC
707.	Flubendiamide 3.50% + Hexaconazole 5% WG
708.	Flubendiamide 4%+ Buprofezin 20% SC
709.	Flubendiamide 7.5%+ Kresoximmethyl 37.5%SC
710.	Flubendiamide 8.33%+ Deltamethrin 5.56%SC
711.	Fluxametamide 3.8%+ Pyridaben 9.5% SC
712.	Fluxametamide 5.81 % + Bifenthrin 5.81 % EC
713.	Hexythiazox 3.5 + Diafenthiuron 42% WDG
714.	Imidacloprid 18.50% + Hexaconazole1.50% FS
715.	Imidacloprid 20%+ Bifenthrin 8% SL
716.	Imidacloprid 21% + Beta-cyfluthrin10.5% SC
717.	Imidacloprid 6.0% + Lambdacyhalothrin 4.0% SL
718.	Imiprothrin 0.05% + Cypermethrin 1.0% CL
719.	Imiprothrin 0.07% + Cypermethrin 0.20% Aerosol
720.	Imiprothrin 0.1% + Cyphenothrin 0.15%
721.	Indoxacarb 10% + Thiamethoxam 10% WG

722.	Indoxacarb 14.5% + Acetamiprid 7.7% SC
723.	Indoxacarb 5% + Fipronil 5% SC
724.	Isoprothiolane 28% + Fipronil 5%EC
725.	Methoxyfenozide 5% + Chlorpyrifos 25% SE
726.	Methoxyfenozide 20 % + Chlorantraniliprole 5 % SC
727.	Novaluron 5.25% + Emamectinbenzoate 0.9%w/w SC
728.	Novaluron 5.25%+ Indoxacarb 4.5%SC
729.	Novaluron 9.45% + Lambda cyhalothrin 1.9% ZC
730.	Phenthoate 45% + Cypermethrin 6%EC
731.	Profenofos 40% + Cypermethrin 4%EC
732.	Profenofos 50 % + Fenpropathrin 5 % EC
733.	Profenofos 40 % + Fenpyroximate2.50 % EC
734.	Profenofos 40% + Lambda cyhalothrin 1.5% EC
735.	Propargite 42% + Hexythiazox 2%EC
736.	Propargite 50% + Bifenthrin 5%SE
737.	Propoxur 0.5% + Cyfluthrin 0.025% Spray
738.	Propoxur 0.75% + Cyfluthrin 0.025% Aerosol
739.	Pyrethrin 0.05% + Malathion 1% Household
740.	Pyriproxyfen 10% + Bifenthrin 10%EC
741.	Pyriproxyfen 5% + Fenpropathrin 15%EC
742.	Pyriproxyfen 5.0% + Diafenthiuron 25%SE
743.	Pyriproxyfen 8% + Dinotefuran5% + Diafenthiuron18%SC
744.	Spinoteram 5.66% + Methoxyfenozide 28.3% SC
745.	Spirotetramat11.01%+Imidacloprid11.01%SC
746.	Tetraniliprole 10.08 % + Thiacloprid 30.25 % SC
747.	Thiamethoxam 0.4% + Bifenthrin 0.8% GR
748.	Thiamethoxam 0.9% + Fipronil 0.2%GR
749.	Thiamethoxam 1.0% + Chlorantraniliprole 0.5%GR
750.	Thiamethoxam12.6% + Lambda-cyhalothrin 9.5%ZC
751.	Tolfenpyrad 15% + Bifenthrin 7.5% SE
752.	Transfluthrin1.0% + Cypermethrin 0.25% Spray
753.	Thiocyclam hydrogen oxalate 3.0% + Clothianidin 1.2% GR

#### B. FUNGICIDES

Sr No.	Formulation registered
754.	Ametoctradin 27%+Dimethomorph 20.27%SC
755.	Azoxystrobin 11.0%+Tebuconazole18.3%SC
756.	Azoxystrobin 11.5%+Mancozeb 30.0%WP

757.	Azoxystrobin 12.5%+Tebuconazole 12.5%SC
758.	Azoxystrobin 120g/l+Tebuconazole 240g/lSC
759.	Azoxystrobin 14% +Epoxyconazole 09%SC
760.	Azoxystrobin16.7%+Tricyclazole 33.3%SC
761.	Azoxystrobin18.2%+Cyproconazole 7.3%SC
762.	Azoxystrobin18.2%+Difenoconazole 11.4%SC
763.	Azoxystrobin 4.7%+Mancozeb59.7%+Tebuconazole 5.6% WG
764.	Azoxystrobin 4.8%+Chlorothalonil 40.0%SC
765.	Azoxystrobin 5.1%+Tebuconazole9.1 % + Prochloraz18.2% EC
766.	Azoxystrobin 7.1%+Propiconazole 11.9%SE
767.	Azoxystrobin 8.3%+Mancozeb 66.7% WG
768.	Azoxystrobin 20% + Thifluzamide 15% SC
769.	Benalaxyl 8.0 %+Mancozeb 65% WP
770.	Benalaxyl-M4.0%+Mancozeb 65.0% WP
771.	Boscalid25.2+Pyraclostrobin 12.8% WG
772.	Captan70% + Hexaconazole 5% WP
773.	Carbendazim 1.92% + Mancozeb10.08%GR
774.	Carbendazim12% + Mancozeb 63% WP
775.	Carbendazim12% + Mancozeb 63% WS
776.	Carbendazim 25%+Flusilazole 12.5%SE
777.	Carbendazim 25% + Mancozeb 50% WS
778.	Carboxin17.5% +Thiram1 7.5% FF
779.	Carboxin 37.5% +Thiram37.5% WS
780.	Chlorothalonil 40% + Difenconazole 4%w/w SC
781.	CopperSulphate 47.15% + Mancozeb 30% WDG
782.	Copper Oxychloride 47% + Metalaxyl 8% WP
783.	Cymoxanil 8%+Mancozeb 64% WP
784.	Difenconazole10% +Mancozeb 50% WDG
785.	Difenoconazole 6% + Validamycin 6% SC
786.	Dimethomorph 12%+Pyraclostrobin 6.7% WG
787.	Famoxadone 16.6%+Cymoxanil 22.1%SC
788.	Fenamidone 10%+Mancozeb 50% WDG
789.	Fenamidone 4.44% + Fosetyl-Al 66.66% WDG
790.	Fenoxanil 5%+ Isoprothiolane 30% EC
791.	Fluopicolide 5.56%+Propamocarhydrochloride 55.6%SC
792.	Fluopyram 17.7%+Tebuconazole 17.7% SC

793.	Fluopyram 21.37% + Trifloxystrobin 21.37% SC
794.	Fluxapyroxad 167g/L+Pyraclostrobin 333g/LSC
795.	Fluxapyroxad 250g/l + Pyraclostrobin 250g/l SC
796.	Fluxapyroxad 62.5g/l +Epoconazole 62.5g/l EC
797.	Fluxapyroxad 75g/l +Difenconazole 50g/l SC
798.	Hexaconazole 4%+Carbendazim16% w/w SC
799.	Hexaconazole 4%+ Zineb 68% WP
800.	Hexaconazole 5%+Validamycin 2.5%SC
801.	Iprodion 25% + Carbendazim 25% WP
802.	Iprovalicarb 5.5% + Propineb 61.25% WP
803.	Kasugamycin 5% + CopperOxychloride 45% WP
804.	Kasugamycin 6% +Thiafluzamide 26% SC
805.	Kresoximmethyl 15% + chlorothalonil 56% WG
806.	Kresoximmethyl 18% + Mancozeb 54% w/w WP
807.	Kresoximmethyl 40%+Hexaconazole8% w/w WG
808.	Mancozeb 40%+Azoxystrobin 7.0% w/w OS
809.	Mancozeb 68% + Hexaconazole 4% WG
810.	Mancozeb 50%+Thiophanatemethyl 25% WG
811.	Mancozeb 60% + Pyraclostrobin 5% w/w WG
812.	Mandipropamid 5.0%+Mancozeb 60.0% WG
813.	Mefentrifluconazole 133g/l + Fluxapyroxad 89g/l +Pyraclostrobin 178 g/l SC
814.	Metalaxyl-M 3.3%+Chlorothalonil 33.1%SC
815.	Metalaxyl-M 3.9%+Mancozeb 64% WG
816.	Metalaxyl-M 8%+Mancozeb 64% WP
817.	Metalaxyl-M 4%+Mancozeb 64% WP
818.	Metiram 44%+Dimethomorph 9% WG
819.	Metiram 55%+Pyraclostrobin 5% WG
820.	Oxathiapiprolin 2.77% + Mandipropamid 23.08% SC
821.	Penflufenl 3.28%+Trifloxystrobin 13.28FS
822.	Picoxystrobin 6.78%+Tricyclazole 20.33%SC
823.	Picoxystrobin 7.05%+Propiconazole 11.7%SC
824.	Prochloraz 23.5%+Tricyclazole 20% SE
825.	Prochloraz 24.4%+Tebuconazole 12.1%EW
826.	Prochloraz 34.8%+Propiconazole 7.8%EC
827.	Prochloraz 5.7%+Tebuconazole 1.4%ES
828.	Propiconazole 10.7%+Tricyclazole 34.2%SE

829.	Propiconazole 13.9%+Difenoconazole 13.9%EC
830.	Propineb 54.2%+Tricyclazole 15.0%WP
831.	Pyraclostrobin 133g/l+Epoxiconazole 50g/l(w/v)SE
832.	Pyraclostrobin 10% + Thifluzamide 10% SC
833.	Pydiflumetofen 6.89% + Difenoconazole 11.49% SC (Pydiflumetofen 7.5% + Difenoconazole 12.5% SC)
834.	Sedaxane12.61%+Azoxystrobin3.15%+Thiamethoxam22.06%FS
835.	Sedaxane 15.27% + Fludioxonil 7.64 + Metalaxyl-M 3.06% FS
836.	Streptomycin+Tetracycline(90+10)
837.	Tebuconazole10% +Sulphur65% WG
838.	Tebuconazole15%+Zineb57% WDG
839.	Tebuconazole 50%+Trifloxystrobin 25% WG
840.	Tebuconazole 6.7% +Captan 26.9% SC
841.	Thiafluzamide 15% + Difenconazole 20% SC
842.	ThiophanateMethyl 38%+Kasugamycin 2.23SC
843.	ThiophanateMethyl 450g/L+Pyroclostrobin 50g/L FS
844.	Tricyclazole 18%+Mancozeb 62% WP
845.	Tricyclazole1 8.0+Tebuconazole 14.4%SC
846.	Tricyclazole 20.4%+Azoxystrobin 6.8%SC
847.	Tricyclazole 45%+Hexaconazole 10% WG
848.	Triticonazole 80g/l+Pyraclostrobin 40%g/IFS
849.	Trifloxystrobin 10% + Difenoconazole 12.5% + Sulphur 3% SC
850.	Trifloxysrobin 6% + Thiamethoxam 24% + Thiophanate methyl 9.5% FS
851.	Valifenalate 6%+Mancozeb 60% WG
852.	Validamycin 5% + Tebuconazole 15% SC

### C. HERBICIDES

Sr No.	Formulation registered
853.	2,4-D SodiumSalt 44%+Metribuzin 35%+ Pyrazosulfuronethyl 1.0%WDG
854.	2,4-D Sodium salt 48% + Metribuzin 32% + Chlorimuron ethyl 0.85% WDG
855.	2,4-D sodium salt 50% + Metribuzine 15% WP
856.	Ametryn 73.1%+TrifloxysulfuronSodium1.8% WG
857.	Anilofos 24%+ 2,4-D Ethyl Ester32%EC
858.	Bensulfuronmethyl 0.6%+Pretilachlor 6%Gr.
859.	Bensulfuron methyl 4.8% + Pretilachlor 48% OD
860.	BispyribacSodium 20%+PyrazosulfuronEthyl1 5% WDG
861.	Bispyribac sodium 38% + Chlorimuron ethyl 2.5% + Metsulfuron methyl 2.5% WG
862.	Bispyribac sodium 2.00% + 2,4-D sodium salt 54.30% SP
863.	Bispyribac sodium 9.5% + Penoxsulam 7.8% SC

864.	Carfentrazoneethyl 0.43%+Glyphosate 30.82%EW
865.	Carfentrazoneethyl 20%+Sulfosulfuron 25% WG
866.	Clodinafoppropargyl 15%+Metsulfuronmethyl 1% WP
867.	Clodinafoppropargyl 9%+Metribuzin 20%WP(w/w)
868.	Clodinafop- propargyl 12.25 % + Oxyfluorfen 14.7 % EC
869.	Clomazone 20% + 2,4-DEthyl Ester 30%EC
870.	Clomazone22.5%+Metribuzin 21%WP
871.	Diclosulam 0.9% + Pendimethalin 35% SL
872.	Diuron 25.6% + Glyphosate 14.9% + Oxyfluorfen 11.5% SC
873.	Fenoxaprop-p-ethyl 7.77%+ Metribuzin13.6% EC
874.	Fenoxaprop-p-ethyl 6% + Chlorimuron ethyl 0.9% + Imazethapyr 10% SC
875.	Fenoxaprop p ethyl 5% + Chlorimuron ethyl 0.6% + Pretilachlor 50% ME
876.	Florpyrauxifen-benzyl 1.31% +Penoxasulam 2.1%OD
877.	Florpyrauxifen-benzyl 2.13% + Cyhalofop butyl 10.64% EC
878.	Fluazifop-p-butyl 11.1%+Fomesafen 11.1%SL
879.	Fluthiacet-methyl 2.5 % + Quizalofop-ethyl 10 % EC
880.	Fomesafen12%+ Quizalofopethyl 3%SC
881.	Fomesafen 12.5% + Quizalofop ethyl 4.68% EC
882.	Fomesafen 16.8% + Propaquizafop 5.2% ME
883.	Fomesafen 17.5% + Clodinafop-propargyl 12.5% ME
884.	Glufosinate ammonium 13.4% + Oxyfluorfen 4.8% w/w EW
885.	Glufosinate ammonium 14.3% + Glyphosate (isopropyl ammonium) 18.04% SL
886.	Halauxifenmethyl 20.8%+Florasulam20.0% w/w WG (With Surfactant)
887.	Halosulfuronmethyl 12%+Metribuzin55% WG
888.	Halosulfuron methyl 6% + Metribuzin 50% WG
889.	Halosulfuronmethyl 5%+Atrazine48% WG
890.	Hexazinone13.2% + Diuron 46.8% WP
891.	Imazethapyr 35%+Imazamox35% WG
892.	Indaziflam1.65% + GlyphosateIsopropyl Ammonium 44.63%SC
893.	Mesosulfuronmethyl 3% +Iodosulfuronmethylnatrium0.6% WG
894.	Mesotrione2.27%+Atrazine 22.7%SC
895.	Metribuzin 42% + Clodinafoppropargyl 12%WG
896.	Metribuzin 16.8% + 2,4-D sodium salt 56% WP
897.	Metsulfuronmethyl 10%+Carfentrazoneethyl 40%DF
898.	Metsulfuronmethyl 10%+Chlorimuronethyl 10%WP
899.	Oxyfluorfen 2.5% + Glyphosate(Isopropyl amine salt) 41%SC

900.	Oxadiargyl 1% + Pretilachlor 6% GR
901.	Paraquat dichloride 7.50% + Glyphosate 30% SC
902.	Paraquat dichloride 24% + Oxyfluorfen 5% SC
903.	Pendimethalin 30%+Imazethapyr 2% EC
904.	Pendimethalin 35%+ Metribuzin 3.5%SE
905.	Pendimethalin 38.4%+Pyrazosulfuronethyl 0.85%ZC
906.	Pendimethalin 15% + Pyrazosulfuron ethyl 0.15% GR
907.	Pendimethalin 40%+ Metribuzin 8% EC
908.	Penoxsulam 0.97%+ Butachlor 38.8% SE
909.	Penoxsulam 1.02 %+ Cyhalofop-butyl 5.1% OD
910.	Penoxsulam 1% + Pendimethalin 24% SE
911.	Pretilachlor 30.0% + Pyrazosulfuron Ethyl 0.75% WG
912.	Pretilachlor6%+PyrazosulfuronEthyl0.15%(H)
913.	Pretilachlor 6.0%+Pyrazosulfuron Ethyl 0.15%GR
914.	Propaquizafop 2.5%+ Imazethapyr 3.75% w/w ME
915.	Propaquizafop 5%+ Oxyfluorfen12% w/w EC
916.	Pyriftalid 31.0%w/w+ Bensulfuronmethyl 15.7%w/w SC
917.	PyriothiobacSodium 6%ECw/w + Quizalofop-ethy 14%ECw/w MEC
918.	Pyriothiobac sodium 3.1% + Pendimethalin 34.0% ZC
919.	Saflufenacil 68 g/l + Dimethanamid-P 600 g/l EC min
920.	Quizalofopethyl 10%EC+Chlorimuronethyl 25%WP+Surfactant(0.2)(Herbicide)(Twin pack)
921.	Quizalofopethyl 4%+Oxyfluorfen 6%EC
922.	Quizalofopethyl 7.5%+Imazethapyr 15%w/wEC
923.	SodiumAcifluorfen1 6.5% + Clodinafop propargyl 8% EC
924.	Sulfentrazone 28%+ Clomazone 30% WP
925.	Sulfosulfuron 75%+MetsulfuronMethyl 5% WG
926.	Topramezone 10g/l +Atrazine 300g/l SC
927.	Topramezone 32 g/l + Dimethenamid-p 538 g/l EC
928.	Triafamone 20%+ Ethoxysulfuron 10% WG

**D. INSECTICIDE + FUNGICIDE**

<b>Sr No.</b>	<b>Formulation registered</b>
929.	Azoxystrobin 1.3%+Tebuconazole0.22%+Thiamethoxam 25.9% FS
930.	Azoxystrobin 2.5%+ThiophanateMethyl 11.25%+Thiamethoxam 25%FS
931.	Azoxystrobin 10% + Fipronil 5% SC
932.	Carboxin 22.5% + Thiram 22.5% + Imidacloprid 18% WS
933.	Flubendiamide 3.5%+Hexaconzole 5% WG

934.	Flubendiamide 7.5%+Kresoximmethyl 37.5%SC
935.	Imidacloprid 18.5%+Hexaconazole1.5%FS
936.	Isoprothiolane 28%+Fipronil 5% EC
937.	Pyraclostrobin 3.5% + Thiram 15% + Clothianidin 22.5% FS
938.	Pyraclostrobin 10% + Fipronil 5% SC
939.	Pymetrozine 25.0% + Thiamethoxam 17.5% + Hexaconazole 12.5% WG
940.	Pymetrozine 30 % + Tebuconazole 37 % WG
<b>E. PLANT GROTH REGULATORS</b>	
941.	Cyclanilide 2.10% w/w +Mepiquat Chloride 8.40% w/w SC
942.	Gibberellic acid 1.8% + 6-Benzyl Adenine 1.8% L (Promalin)
<b>F. PLANT GROWTH REGULATOR + FUNGICIDE</b>	
943.	Tricontano 180 g/ L + Pyraclostrobin 40g/L FS
<b>G. NEMATICIDE</b>	
944.	Fluensulfone 2% GR
945.	Fluopyram 34.48 % w/w SC
946.	Fluazaindolizine 41.15% SC



**HARYANA STATE POLLUTION CONTROL BOARD**  
**SCO No.55, SECTOR-25, HUDA, PANIPAT**

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: [hspcbropr@gmail.com](mailto:hspcbropr@gmail.com)

No.HSPCB/PR/2024/909

Dated 16-08-2024

To

M/s Nexa Chemicals Pvt Ltd.,  
VPO Sutana Tehsil Madlauda Panipat.

Sub:

**Show cause notice under section 27 of Water Act, 1974 for withdrawal of consent-regarding disposal of effluent generated from wet scrubber.**

Whereas your unit is covered under consent management of the Board under Orange category and obtained CTO from the Board upto 31/03/2027 vide No.HSPCB/Consent/:320392517PITCTO4347962 dated 16/10/2017.

Whereas your unit was inspected on 02/07/2024 by this office alongwith CPCB and during the inspection following deficiencies were observed by the committee:

1. Unit has not provided an effluent treatment plant (ETP) for treating the effluent generated from the wet scrubber. Further, the residue recovered from this treatment must be disposed of in accordance with the HWM Rules, 2016. Furthermore, the Consent to Operate (CTO) and the Authorization issued by HSPCB do not mention anything about the generation, treatment, or disposal of effluent and hazardous residue from the wet scrubber. The CTO mentions the quantity of trade effluent as NIL.

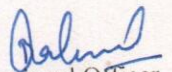
In view of that above, you are hereby directed to show cause within **15 days**, as to why CTO granted to your unit may not be withdrawal under the provision of section 27 of Water Act, 1974 beside imposition of Environmental compensation as per policy of the Board.

In case you fail to comply with the deficiencies mentioned above within the above mentioned stipulated period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under the provision of section 27 of Water Act, 1974.

The reply of SCN submitted to concerned RO offices shall only be considered and in case unit submitted their reply to other offices of the Board. The same is not liable for consideration on any legal forum.

Further representative of the units may also come in person at the concerned regional office to represent against the proposed action communicated through show cause notice, within the stipulated time period mentioned in show cause notice.

**This may be treated as MOST URGENT.**

  
Regional Officer  
Panipat Region

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**STATE POLLUTION CONTROL BOARD**  
**C-11 Sector-6, Panchkula**  
**Ph - 0172- 577870-73, Fax No. 2581201**  
**E-mail- hspcbplanning@gmail.com**  
**Website: hspcb.gov.in**

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**Office Order.**

Whereas, Hon'ble National Green Tribunal (NGT) has issued directions to impose penalty on non-complying polluting units and to levy compensation on the principle of "Polluter Pays" to recover the Environment compensation for the restoration of environmental damages caused;

Whereas, the Hon'ble NGT in the matter of Paryavaran Surksha samiti & Ors. Vs Union of India & Parveen Kakkar & Ors. Vs MOEF & Ors. it was held that:

*"11. Needless to say that it will be open to the SPCBs/Committees and CPCB to take coercive measure including recovery of compensation for the damage to the environment on "Polluter Pays" as well as also to direct taking of such precautionary measure as may be...."*

Whereas, in the 63rd Conference of Chairmen and Member Secretaries of PCBs/Committees held on 18.03.2019 it was decided that SPCBs/PCCs may frame their guidelines on environmental compensation based on the CPCB's report circulated in the agenda of the said meeting and to provide their inputs environmental compensation report;

Whereas, the Board has decided to adopt the methodology suggested by the CPCB for assessment, imposing, collection and utilization environment compensation from the polluting units in the state of Haryana. Accordingly, a policy was framed by the Board vide order dated 29.04.2019 and dated 20.12.2019 in this regard, which have been superceded on 22.12.2021;

Whereas, the Board has constituted environment assessment compensation committee from time to time and presently the committee constituted vide order no. HSPCB/Estt./2023/4429-4437 dated 26.10.2023 is in force to assess the environment compensation of the units found operating in violation of the provisions of the environmental acts;

Whereas, the Regional Officer, Panipat vide his letter dated 29.08.2024 and subsequent clarification letter dated 11.09.2024 has proposed for levy of environmental compensation on the above said unit for an amount of Rs. 2,10,800/- under the HOWM Rules, 2016. The unit is engaged in manufacturing of pesticides and insecticides through formulation process and is covered under Orange Category of consent

management of the Board. The unit was inspected by the team of officials from the CPCB & the HSPCB on 02.07.2024 and during inspection, it was found that the unit has not obtained authorization under the HWM Rules, 2016 for the handling of empty barrels and has not made any agreement with the authorized service provider or proper disposal of hazardous waste (Sludge) generated from the wet scrubber. The SCN was issued to the unit vide letter dated 17.07.2024 to which unit has submitted reply on 24.07.2024 and stated that the unit has made all the compliances observed by the team. Further unit has obtained authorization under the HWM Rules and complied with the observations. As per policy order of CPCB environmental compensation for the procedural violations which has not caused environment damage is Rs.1,00,000/- per violation, therefore for the said non-compliance the EC has been recommended Rs. 2,00,000/-;

Whereas, RO has mentioned that the violation of the unit also falls under B1 category and accordingly environmental compensation as per the formula for determination of environment compensation to be recovered for violation of Hazardous and Other Waste (Management and Trans boundary movement) rules, 2016 is given as under:-

$$\text{Environmental Compensation (EC)} = Q \times \text{ERF} \times R$$

Where, Q is noticed or observed quantity (in tons) of hazardous or other wastes which have not been managed in compliance with various provisions of the Acts/Rules/Guidelines/conditions of the authorization/directions issued by CPCB/SPCB/PCC/MOEF&CC (barring procedural violations which have not caused environmental damage), ERF = Environmental Risk Factor which is a number denoting the increasing degree of risk to the environment and human health. R= Environmental Compensation factor, which may be taken as Rs. 30,000. As per field inspection report dated 02.07.2024, 0.6 TPA of sludge was generated in the unit and since unit was operating from more than 03 years therefore Y factor is taken as 06, and accordingly the value of Q is taken as 0.6 ton, ERF is taken as 0.1. The unit is thus liable to pay the environmental compensation as per the letter no, HSPCB/PLG/2021/2343-2381 dated 22.12.2021 of the Board, Accordingly, after deliberations, the environmental compensation is calculated and finalized as under:

$$\text{EC} = Q \times \text{ERF} \times R = 0.6 \times 6 \times 0.1 \times 30000 = \text{Rs. } 10,800/-$$

$$\text{Total EC} = 2,00,000 + 10,800 = 2,10,800/-$$

Therefore, M/s Nexa Chemicals Pvt Ltd, VPO Sutana Tehsil Madlauda Panlpat is hereby directed to deposit Rs. **2,10,800/-** (Rupees Two lac ten thousand eight hundred only) towards environmental compensation penalty for the damage caused to the environment, with the Haryana State Pollution Control Board in its account no. 100053543757 having IFSC code no. INDB0000164 in INDUSIND BANK situated at Sector-9, Panchkula, within a period of 30 days, failing which unit shall be liable for action under the applicable

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provisions for non compliance of the directions of the Board.

**Dated Panchkula, the  
RAO  
24-10-2024**

**P. RAGHAVENDRA  
CHAIRMAN**

**Endst.No. HSPCB/PLG/2024**

**Dated:-**

A copy of the above is forwarded to the following for information and necessary action please:

1. The Regional Officer, Panipat Region, Panipat.
2. Sr. Accounts Officer, HSPCB Panchkula.
3. M/s Nexa Chemicals Pvt Ltd, VPO Sutana Tehsil Madlauda Panipat.

Signed by

Vikas Chand

**Env. Engineer (AO)**  
Date: 24-10-2024 18:32:42  
**For Chairman**

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**NEXA CHEMICALS PRIVATE LIMITED**

Annexure-12 97

Address: Village Sutana, Tehsil Madlauda, District Panipat, Haryana

Contact Details: [nexachemicals@gmail.com](mailto:nexachemicals@gmail.com), 94168-02304

To

The Regional officer

HSPCB,

Panipat

Subject: Deposit Amount For Environmental Compensation Penalty

R/sir

We are direct by department to deposit by environmental compensation penalty for the damage caused to the environment, with the Haryana State Pollution Control Board in its account no- 100053543757 having IFSC code no. INDB0000164 in INDUSIND BANK situated at Sector-9, Panchkula, with UTR NO:-CLBLN24316004437 on Date-12-11-2024 & Account Statement Attached with copy and RTGS.

So. You are requested to please do the needful

Thanks & Regards

Nexa Chemicals Privated Limited

Director

For Nexa Chemicals Pvt. Ltd.  
*Anil Kumar*

Director

Capital Small Finance Bank Ltd.

## STATEMENT OF ACCOUNT

Date 14-Nov-2024

Time 13:05:56

M/s NEXA CHEMICALS PRIVATE LIMITED VILLAGE SUTANA MADLAUDA PANIPAT, HARYANA		<b>Branch</b>		<b>Statement</b>	<b>Page</b>	
		PANIPAT			1 of 1	
		<b>Account Number</b>		<b>Currency</b>	<b>Opening Date</b>	
		108300000008		INR	10-Nov-2020	
		<b>Type of Account</b>		<b>Period</b>		
		CC-Domestic		10-Nov-2024	14-Nov-2024	
<b>IFSC</b>		CLBL0000108	<b>MICR</b>	132545002		
<b>Date</b>	<b>Value Date</b>	<b>Transaction</b>	<b>Debit</b>	<b>Credit</b>	<b>Balance</b>	
		<b>Opening Balance</b>			<b>49,18,541.42 DB</b>	
11-Nov-2024	11-Nov-2024	RTGS CREDIT:GERMAN PESTICIDES IN UTR :SBINR12024111161536433 STATE BANK OF		2,00,000.00	<b>47,18,541.42 DB</b>	
12-Nov-2024	12-Nov-2024	NEFT To: HARYANA STATE POLLUTION CONTROL IN SLP:395671	2,10,600.00		<b>49,29,341.42 DB</b>	
<b>Total</b>			2,10,600.00	2,00,000.00		
<b>Closing Balance</b>						



**HARYANA STATE POLLUTION CONTROL BOARD**  
**SCO No.55, SECTOR-25, HUDA, PANIPAT**

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: [hspcbropr@gmail.com](mailto:hspcbropr@gmail.com)

No.HSPCB/PR/2024/920

Dated 16-08-2024

To

M/s Nexa Chemicals Pvt Ltd.,  
VPO Sutana Tehsil Madlauda Panipat.

**Sub: Direction not to manufacture technical pesticides even as intermediate products.**

Whereas your unit is covered under consent management of the Board under Orange category and obtained CTO from the Board upto 31/03/2027 vide No.HSPCB/Consent/:320392517PITCTO4347962 dated 16/10/2017.


Whereas your unit was inspected on 02/07/2024 by this office alongwith CPCB in compliance of Hon`ble NGT Orders.

Whereas CTO was granted to your unit with some general and specific conditions. Now one more specific condition is inserted at Sr. No.11 as under:-

**11. That the unit will not manufacture technical pesticides even as intermediate products.**

In view of that above, you are hereby directed to strictly comply with the above said condition failing which relevant action under the provision of section 25/27 of Water Act, 1974 and section 22 of Air Act, 1981 will be taken, beside imposition of Environmental compensation as per policy of the Board

**This may be treated as MOST URGENT.**

  
Regional Officer  
Panipat Region